

Income Tax Appellate Tribunal, Mumbai Benches, Mumbai

Constitution of Benches 05.01.2026 to 08.01.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
A & J	2	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
G & H	3	Smt Beena Pillai, JM & Shri Girish Agrawal, AM (5 th to 7 th Jan.)
D	4	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
F	5	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
I	6	S/Shri O P Kant, AM & Sandeep Singh Karhail, JM
C	7	S/Shri N K Choudhry, JM & Jagadish, AM
B & SMC	8	S/Shri Pawan Singh, JM & Arun Khodpia, AM
E & K	9	S/Shri Anikesh Banerjee, JM & Prabhash Shankar, AM

Constitution of Benches 12.01.2026 to 15.01.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	Justice (Retd.) C V Bhadang, President & Shri Arun Khodpia, AM
G	2	S/Shri Saktijit Dey, Vice-President & Jagadish, AM
A	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
SMC	4	Smt Beena Pillai, JM (13 th to 15 th Jan)
D	5	S/Shri Vikram Singh Yadav, AM & Rahul Chaudhary, JM
F	6	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
H & I	7	S/Shri O P Kant, AM & Sandeep Singh Karhail, JM
C	8	S/Shri N K Choudhry, JM & Prabhash Shankar, AM
J	9	S/Shri Pawan Singh, JM & First Available AM
E	11	S/Shri Anikesh Banerjee, JM & Second Available AM

Received on 23.1.26 at 18:30

Constitution of Benches 19.01.2026 to 22.01.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	Justice (Retd.) C V Bhadang, President & Shri Arun Khodpia, AM
G	2	S/Shri Saktijit Dey, Vice-President & Jagadish, AM
A	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
J & K	4	Smt Beena Pillai, JM & Shri Girish Agrawal, AM
D	5	S/Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM
F	6	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
H & I	7	S/Shri O P Kant, AM & Sandeep Singh Karhail, JM
C	8	S/Shri N K Choudhry, JM & Prabhash Shankar, AM
SMC	9	S/Shri Pawan Singh, JM
E	11	S/Shri Anikesh Banerjee, JM & First Available AM

Constitution of Benches 27.01.2026 to 29.01.2026

Bench	Court Room Number	Hon'ble President/Vice-President & Members
B	1	Justice (Retd.) C V Bhadang, President & Shri Arun Khodpia, AM
G	2	S/Shri Saktijit Dey, Vice-President & Jagadish, AM
A	3	S/Shri Amit Shukla, JM & Makarand V Mahadeokar, AM
J & K	4	Smt Beena Pillai, JM & Shri Girish Agrawal, AM
D	5	S/Shri Vikram Singh Yadav, AM & Smt Kavitha Rajagopal, JM
F	6	S/Shri Sandeep Gosain, JM & Bijayananda Pruseth, AM
H & I	7	S/Shri O P Kant, AM & Sandeep Singh Karhail, JM
C	8	S/Shri N K Choudhry, JM & Prabhash Shankar, AM
SMC	9	S/Shri Pawan Singh, JM
E	11	S/Shri Anikesh Banerjee, JM & First Available AM

- 'G' & 'H' Benches will not function on 8th Jan., 2026
- 'K' Bench will not function from 12th to 15th Jan. 2026
- 'SMC' Bench will not function on 12th Jan. 2026

Sd/-
[Justice (Retd.) C V Bhadang]
PRESIDENT

Dated: 2nd January, 2026.

(Hindi version follows)

INCOME TAX APPELLATE TRIBUNAL
3rd & 4th Floor, Prathishtha Bhavan,
101 Maharshi Karve Marg,
Mumbai -400 020.

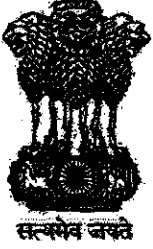
NOTICE

- “ G ” Bench is reconstituted as S/Shri Saktijit Dey, VP & Arun Khodpia, AM w.e.f. 27.01.2026 to 29.01.2026 in Court Room No 2.
- “ B ” & “ E ” Benches are reconstituted as S/Shri Anikesh Banerjee, JM & Makarand V Mahadeokar, AM w.e.f. 27.01.2026 to 29.01.2026 in Court Room No 11 at 2.30 PM.
- “ H ” & “ I ” Benches are reconstituted as S/Shri Sandeep Singh Karhail, JM & First Available AM w.e.f. 27.01.2026 to 29.01.2026 in Court Room No 7.
- “ F ” Bench is cancelled on 27.01.2026 and cases fixed are adjourned to 28.01.2026.

By order


ASSISTANT REGISTRAR

Mumbai.
23.01.2026



Income Tax Appellate Tribunal
3rd and 4th Floor, Pratishtha Bhavan,
Old CGO Building, Maharshi Karve Marg,
New Marine Lines, Churchgate,
Mumbai – 400020.



Date: - 23rd January, 2026

NOTICE

Links of the Court Rooms of ITAT, Mumbai Benches for joining through Video Conferencing from 27.01.2026 to 27.02.2026 -Reg.

Court Room Nos.	Meeting Link for Joining through Virtual Mode (Cisco Webex Platform)	Meeting Number (Cisco Webex)	PWD
Court Room No. 01	https://itatumumbai.my.webex.com/meet/crlink1	26414952544	2026
Court Room No. 02	https://itatumumbai.my.webex.com/meet/crlink2	26401520489	2026
Court Room No. 03	https://itatumumbai.my.webex.com/meet/crlink3	26408489687	2026
Court Room No. 04	https://itatumumbai.my.webex.com/meet/crlink4	26436211654	2026
Court Room No. 05	https://itatumumbai.my.webex.com/meet/crlink5	26430973048	2026
Court Room No. 06	https://itatumumbai.my.webex.com/meet/crlink6	26410995827	2026
Court Room No. 07	https://itatumumbai.my.webex.com/meet/crlink7	26403060903	2026
Court Room No. 08	https://itatumumbai.my.webex.com/meet/crlink8	26443156663	2026
Court Room No. 09	https://itatumumbai.my.webex.com/meet/crlink9	26444477729	2026
Court Room No. 11	https://itatumumbai.my.webex.com/meet/crlink11	26412112990	2026
Court Room No. 13	https://itatumumbai.my.webex.com/meet/crlink13	Not Function	

1. The Counsels can join the Hybrid Court Room through the above-mentioned Video Conferencing Links.
2. Links will be open at - least 15 minutes before the commencement of the Bench proceedings.
3. The links will remain active when the bench is sitting during Court hours of the Tribunal.
4. The Counsels may see the Constitution of Benches, Friday Lists, etc., published on ITAT website to ascertain the Court Room in which cases of particular Bench/ Hon'ble Members combinations are fixed and accordingly, join through the respective Court Room Link.
5. The Counsels /DR appearing before the Hon'ble Court through Video Conferencing mode shall follow the dress code, courtesies and protocols that are followed in physical hearing, as far as possible.
6. The Counsels/DR shall make sure that their Internet Connection, Microphone and Video Cameras are working.
7. Recording of the proceedings in Hybrid/Virtual Hearing is strictly prohibited.
8. Paper Books, Synopsis, written submissions etc. should be filed in the mode as prescribed in the existing ITAT Rules, even if Counsel/DR is appearing through Virtual Mode.


Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL

3rd & 4th Floor, Prathishtha Bhavan,

101 Maharshi Karve Marg,

Mumbai -400 020.

N O T I C E

Appeals upto the year 2018 fixed before " A " to " G " Benches & " SMC " Bench are to be treated as Old Appeals and will be taken up for hearing and disposal on priority basis.

Parties are requested not to seek any adjournment in respect of these appeals, except, under exceptional circumstances.

By order


ASSISTANT REGISTRAR

Mumbai.

Dated: 23.01.2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF A - BENCH FOR 26 - JANUARY - 2026 (MONDAY)

HOLIDAY

Shreshth
Assistant Registrar
23-Jan-26

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF A BENCH FOR 27-JANUARY-2026 (TUESDAY)

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 79/MUM/2025	2012-13	[A] MANSUKHLAL MEGHJI DODHIA (E-FILE)	
2	SA 80/MUM/2025	2013-14	[A] MEGHJI MANSUKHLAL DODHIA (E-FILE)	
3	SA 81/MUM/2025	2014-15	[A] MEGHJI MANSUKHLAL DODHIA (E-FILE)	
4	SA 82/MUM/2025	2015-16	[A] MEGHJI MANSUKHLAL DODHIA (E-FILE)	
5	SA 83/MUM/2025	2016-17	[A] MEGHJI MANSUKHLAL DODHIA (E-FILE)	
6	IT(SS)A 2222/MUM/2025	2015-16	[A] MEGHJI MANSUKHLAL DODHIA (E-FILE)	
7	IT(SS)A 2223/MUM/2025	2014-15	[A] MEGHJI MANSUKHLAL DODHIA (E-FILE)	
8	ITA 2224/MUM/2025	2013-14	[A] MEGHJI MANSUKHLAL DODHIA (E-FILE)	
9	IT(SS)A 2225/MUM/2025	2016-17	[A] MEGHJI MANSUKHLAL DODHIA (E-FILE)	
10	IT(SS)A 2226/MUM/2025	2012-13	[A] MANSUKHLAL MEGHJI DODHIA (E-FILE)	
11	ITA 701/MUM/2025	2018-19	[A] ASCENDAS PANVEL FTWZ PRIVATE LIMITED (E-FILING)	
12	ITA 711/MUM/2025	2020-21	[A] ASCENDAS PANVEL FTWZ PRIVATE LIMITED (E-FILING)	
13	ITA 712/MUM/2025	2021-22	[A] ASCENDAS PANVEL FTWZ PRIVATE LIMITED (E-FILING)	
14	ITA 5288/MUM/2025	2023-24	[A] APURVA ASHWIN DESAI	
15	ITA 5433/MUM/2025	2011-12	[D] MSPL LTD (E-FILE)	
16	CO 290/MUM/2025	2011-12	[A] MSPL LTD	
17	ITA 5535/MUM/2025	2018-19	[A] AZIZ SULTANALI LALANI	
18	ITA 5536/MUM/2025	2017-18	[A] AZIZ SULTANALI LALANI	
19	ITA 6663/MUM/2025	2017-18	[A] ADITYA BIRLA SUN LIFE AMC LIMITED (E-FILE)	
20	ITA 6701/MUM/2025	2018-19	[A] ADITYA BIRLA SUN LIFE AMC LIMITED (E-FILE)	
21	ITA 6702/MUM/2025	2022-23	[A] ADITYA BIRLA SUN LIFE AMC LIMITED (E-FILE)	
22	ITA 6703/MUM/2025	2023-24	[A] ADITYA BIRLA SUN LIFE AMC LIMITED (E-FILE)	
23	ITA 6695/MUM/2025	2015-16	[A] LIBRA NATURAL RESOURCES PRIVATE LIMITED (E-FILE)	
24	ITA 7607/MUM/2025	2015-16	[D] ADITYA BIRLA FOUNDATION (E-FILE)	
25	ITA 7608/MUM/2025	2016-17	[D] ADITYA BIRLA FOUNDATION (E-FILE)	
26	ITA 7609/MUM/2025	2017-18	[D] ADITYA BIRLA FOUNDATION (E-FILE)	
27	ITA 7617/MUM/2025	2018-19	[D] ANU CHILDREN TRUST I (E-FILE)	
28	ITA 7622/MUM/2025	2018-19	[A] MR AKIL ABBAS RASSAI (E-FILE)	

[Signature]
Assistant Registrar

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF A BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 3

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2173/MUM/2025	2020-21	[D] AJIT ANANTRAO PAWAR (E-FILE)	
2	ITA 5011/MUM/2025	2019-20	[A] ARHAM ANMOL PROJECTS PRIVATE LIMITED (E-FILE)	
3	ITA 6096/MUM/2025	2012-13	[D] ASHRAY HOUSING (E-FILE)	
4	ITA 6097/MUM/2025	2013-14	[D] ASHRAY HOUSING (E-FILE)	
5	ITA 6098/MUM/2025	2014-15	[D] ASHRAY HOUSING (E-FILE)	
6	ITA 6099/MUM/2025	2015-16	[D] ASHRAY HOUSING (E-FILE)	
7	ITA 6154/MUM/2025	2016-17	[D] ASHRAY HOUSING (E-FILE)	
8	CO 326/MUM/2025	2012-13	[A] ASHRAY HOUSING	
9	CO 327/MUM/2025	2013-14	[A] ASHRAY HOUSING	
10	CO 328/MUM/2025	2014-15	[A] ASHRAY HOUSING	
11	CO 329/MUM/2025	2015-16	[A] ASHRAY HOUSING	
12	CO 330/MUM/2025	2016-17	[A] ASHRAY HOUSING	
13	ITA 6151/MUM/2025	2013-14	[D] ASHRAY INVESTMENT (E-FILE)	
14	ITA 6152/MUM/2025	2015-16	[D] ASHRAY INVESTMENTS (E-FILE)	
15	ITA 6153/MUM/2025	2016-17	[D] ASHRAY INVESTMENTS (E-FILE)	
16	CO 342/MUM/2025	2013-14	[A] ASHRAY INVESTMENT	
17	CO 343/MUM/2025	2015-16	[A] ASHRAY INVESTMENTS	
18	CO 1/MUM/2026	2016-17	[A] ASHRAY INVESTMENTS	
19	ITA 6150/MUM/2025	2011-18-19	[D] ASHRAY REALTORS (E-FILE)	
20	ITA 6622/MUM/2025	2014-15	[D] LOKESH SHANKAR GURNANI (E-FILE)	
21	CO 298/MUM/2025	2014-15	[A] LOKESH SHANKAR GURNANI	
22	ITA 6632/MUM/2025	2014-15	[A] M/S. ANVIT LAMINATORS P LTD	
23	ITA 7634/MUM/2025	2011-12	[D] AHMED ALI RIYAZ AHMED CHOUDHARY (E-FILE)	
24	ITA 7635/MUM/2025	2013-14	[A] LABDHI LOGICAL FINANCIAL SOLUTIONS LLP (E-FILE)	
25	ITA 7682/MUM/2025	2015-16	[A] ABHISHEK TAJRAJ DOSHI	
26	ITA 7686/MUM/2025	2018-19	[A] AMARSINGH N THAKUR	
27	ITA 8690/MUM/2025	2014-15	[A] MR. LALIT KUMAR ROSHANLAL BOHARA	
28	ITA 8712/MUM/2025	2017-18	[A] ARVIND KRISHAN OBEROI (E-FILE)	
29	ITA 8713/MUM/2025	2016-17	[A] ABDUL RAZZAQ NADVI (E-FILE)	

Amish
Assistant Registrar

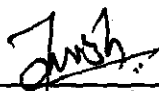
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF A BENCH FOR 29-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE AMIT SHUKLA, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 3**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4700/MUM/2025	2017-18	[A] ARCIL SBPS 001 I TRUST	
2	ITA 5381/MUM/2025	2020-2021	[A] AEON COMMERCIAL INDIA PRIVATE LIMITED, MUMBAI (E-FILE)	
3	ITA 6650/MUM/2025	2021-22	[A] ANJANI ASHOK PARIKH	
4	ITA 6667/MUM/2025	2017-18	[A] APARNA BISWAS (E-FILE)	
5	ITA 6682/MUM/2025	2011-12	[D] ANCHOR CONSUMER PRODUCTS PRIVATE LIMITED FORMERLY KNOWN AS ANCHOR HEALTH AND BEAUTY CARE PVT.LTD (E-FILE)	
6	CO 373/MUM/2025	2011-12	[A] ANCHOR CONSUMER PRODUCTS PRIVATE LIMITED FORMERLY KNOWN AS ANCHOR HEALTH AND BEAUTY CARE PVT.LTD	
7	ITA 6697/MUM/2025	2022-23	[A] AERO PACK PRODUCTS PRIVATE LIMITED (E-FILE)	
8	ITA 7329/MUM/2025	2015-16	[A] ANURAG KASHYAP (E-FILE)	
9	ITA 7330/MUM/2025	2016-17	[A] ANURAG KASHYAP (E-FILE)	
10	ITA 7331/MUM/2025	2017-18	[A] ANURAG KASHYAP (E-FILE)	
11	ITA 7332/MUM/2025	2018-19	[A] ANURAG KASHYAP (E-FILE)	
12	ITA 7333/MUM/2025	2019-20	[A] ANURAG KASHYAP (E-FILE)	
13	ITA 7334/MUM/2025	2020-21	[A] ANURAG KASHYAP (E-FILE)	
14	ITA 7498/MUM/2025	2017-18	[A] AGORA MICROFINANCE INDIA LTD	
15	ITA 7689/MUM/2025	2019-20	[A] ARBAZ MOHD SALIM NAGARIA	
16	ITA 7695/MUM/2025	2014-15	[A] LODHA DEVELOPERS LIMITED (AS SUCESSOR TO SHREENIWAS COTTON MILLS LIMITED)	
17	ITA 7700/MUM/2025	NA	[A] ARYA SINDHU SANSKRIT GURUKUL SANSTHAN (E-FILE)	
18	ITA 7701/MUM/2025	NA	[A] ARYA SINDHU SANSKRIT GURUKUL SANSTHAN (E-FILE)	
19	ITA 7716/MUM/2025	2010-11	[A] ATHARVA ALLIED TRADEX (E-FILE)	
20	ITA 7875/MUM/2025	2014-15	[D] LODHA DEVELOPERS LIMITED (SUCCESSOR TO SHREENIWAS COTTON MILLS LTD) (E-FILE)	

Shukla
Assistant Registrar
23-Jan-2026

INCCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF B BENCH FOR 26-JANUARY-2026 (MONDAY)

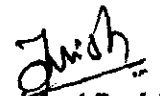
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
HOLIDAY				
				
				Assistant Registrar
				23-Jan-26

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 27-JANUARY-2026 (TUESDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 11**AT 02.30 P.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 492/MUM/2024	2010-11	[A] BACKBONE CORPORATION LIMITED (E-FILING APPEAL)	
2	ITA 943/MUM/2024	2001-02	[D] STERLING HOLIDAY RESORTS LIMITED (E-FILED)	
3	ITA 7504/MUM/2025	2015-16	[A] BANG EQUITY BROKING PRIVATE LIMITED	
4	ITA 7507/MUM/2025	2011-12	[A] BIPIN VINODKANT LODHAVIA	
5	ITA 7508/MUM/2025	2012-13	[A] BIPIN VINODKANT LODHAVIA	
6	ITA 5734/MUM/2024	2011-12	[A] BUSINESS INDIA PUBLICATIONS LIMITED (E-FILE)	
7	ITA 1641/MUM/2025	2010-11	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
8	ITA 1642/MUM/2025	2011-12	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
9	ITA 1643/MUM/2025	2012-13	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
10	ITA 1644/MUM/2025	2013-14	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
11	ITA 1645/MUM/2025	2014-15	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
12	ITA 1646/MUM/2025	2015-16	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
13	ITA 1647/MUM/2025	2016-17	[A] SHYAM ALCOHOL AND CHEMICALS LIMITED (E-FILE)	
14	ITA 4786/MUM/2025	2013-14	[A] NAVGRAHAA JEWELS PRIVATE LIMITED (E-FILE)	
15	ITA 6518/MUM/2025	2023-24	[A] BRIJ BIHARI KAUSHIK (E-FILE)	
16	ITA 6728/MUM/2025	2023-24	[D] BRIJ BIHARI KAUSHIK (E-FILE)	
17	ITA 8706/MUM/2025	2013-14	[A] NEW SATARA ZILLA NAGRIK MULTISTATE MULTIPURPOSE COOPERATIVE SOCIETY LTD (E-FILE)	
18	ITA 8707/MUM/2025	2020-21	[A] NEW SATARA ZILLA NAGRIK MULTISTATE MULTIPURPOSE COOPERATIVE SOCIETY LTD (E-FILE)	
19	ITA 8708/MUM/2025	2022-23	[A] NEW SATARA ZILLA NAGRIK MULTISTATE MULTIPURPOSE COOPERATIVE SOCIETY LTD (E-FILE)	
20	ITA 8709/MUM/2025	2023-24	[A] NEW SATARA ZILLA NAGRIK MULTISTATE MULTIPURPOSE COOPERATIVE SOCIETY LTD (E-FILE)	


Assistant Registrar
23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 28-JANUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 11**AT 02.30 P.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1109/MUM/2024	2017-18	[A] SUMIT GAHLOT	
2	ITA 5746/MUM/2024	2017-18	[D] BHASIN PROPERTIES AND DEVELOPERS PVT LTD (E-FILE)	
3	ITA 4723/MUM/2025	2017-18	[A] BHASIN PROPERTIES AND DEVELOPERS PRIVATE LIMITED	
4	ITA 7527/MUM/2025	2017-18	[D] BLUE ROCK HOSPITALITY VENTURES PVT. LTD. (E-FILE)	
5	ITA 7526/MUM/2025	2011-12	[A] NILESH JASVANTLAL PAREKH (E-FILE)	
6	ITA 7529/MUM/2025	2015-16	[A] NIKHIL RAGHUVIR KSHIRSAGAR (E-FILE)	
7	ITA 1936/MUM/2025	2015-16	[D] BABULAL BHURMAL JAIN (E-FILE)	
8	ITA 1935/MUM/2025	2014-15	[D] BABULAL BHURMAL JAIN (E-FILE)	
9	CO 98/MUM/2025	2014-15	[A] BABULAL BHURMAL JAIN (E-FILE)	
10	CO 99/MUM/2025	2015-16	[A] BABULAL BHURMAL JAIN (E-FILE)	
11	ITA 154/MUM/2025	2015-16	[A] NH SECURITIES LIMITED	
12	ITA 563/MUM/2025	2002-03	[A] NH SECURITIES LIMITED	
13	ITA 1758/MUM/2025	2002-03	[D] NH SECURITIES LTD. (E-FILE)	
14	ITA 1757/MUM/2025	2001-02	[D] NH SECURITIES LTD (E-FILE)	
15	ITA 6082/MUM/2025	2017-18	[A] BETTER VALUE LEASING & FINANCE LIMITED (E-FILE)	
16	ITA 481/MUM/2025	2020-21	[A] NUVAMA WEALTH FINANCE LIMITED (E-FILING)	
17	ITA 4339/MUM/2025	2014-15	[D] BHARAT RAMJI BHAI MANEK (E-FILE)	
18	ITA 5208/MUM/2025	2012-13	[A] BHAVIK SHASHIKANT THAKKAR	
19	ITA 5360/MUM/2025	2008-09	[A] BIRLA SHLOKA EDUTECH LTD	
20	ITA 5361/MUM/2025	2009-10	[A] BIRLA SHLOKA EDUTECH LTD	
21	ITA 5362/MUM/2025	2010-11	[A] BIRLA SHLOKA EDUTECH LTD	
22	ITA 5363/MUM/2025	2011-12	[A] BIRLA SHLOKA EDUTECH LTD	
23	ITA 5364/MUM/2025	2012-13	[A] BIRLA SHLOK EDUTECH LIMITED	
24	ITA 5365/MUM/2025	2013-14	[A] BIRLA SHLOK EDUTECH LIMITED	
25	ITA 5366/MUM/2025	2014-15	[A] BIRLA SHLOK EDUTECH LIMITED	


Assistant Registrar
23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF B BENCH FOR 29-JANUARY-2026 (THURSDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 11**AT 02.30 P.M.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4585/MUM/2025	2008-09	[A] BALKRISHNA CONSTRUCTION	
2	ITA 7545/MUM/2025	2025-26	[A] BLOSSOM CHARITABLE TRUST (E-FILE)	
3	ITA 7552/MUM/2025	2016-17	[D] NKGSB CO-OPERATIVE BANK LIMITED (E-FILE)	
4	ITA 7591/MUM/2025	2017-18	[D] NKGSB CO-OPERATIVE BANK LIMITED (E-FILE)	
5	ITA 7592/MUM/2025	2020-21	[D] NKGSB CO-OPERATIVE BANK LIMITED (E-FILE)	
6	ITA 7603/MUM/2025	2018-19	[D] BHAVIK PRAFULCHANDRA VORA (E-FILE)	
7	CO 19/MUM/2026	2018-19	[A] BHAVIK PRAFULCHANDRA VORA	
8	ITA 6587/MUM/2025	2018-19	[A] BHARAT MANUBHAI PATEL (E-FILE)	
9	ITA 6362/MUM/2025	2014-15	[A] BHARATKUMAR GADODIA (E-FILE)	
10	ITA 5865/MUM/2025	2012-13	[A] M/S BHAGYESH A. PATEL	
11	ITA 7248/MUM/2025	2014-15	[A] NOVA ELEVATORS PRIVATE LIMITED (E-FILE)	
12	IT(SS)A 2871/MUM/2025	2012-13	[A] BECHAR RAGHVJI PATEL (E-FILE)	
13	IT(SS)A 2872/MUM/2025	2015-16	[A] BECHAR RAGHVJI PATEL (E-FILE)	
14	IT(SS)A 3208/MUM/2025	2016-17	[A] BECHAR RAGHAVJI PATEL (E-FILE)	
15	IT(SS)A 3209/MUM/2025	2019-20	[A] BECHAR RAGHAVJI PATEL (E-FILE)	
16	IT(SS)A 3418/MUM/2025	2014-15	[A] BECHAR RAGHAVJI PATEL	
17	ITA 2972/MUM/2025	2019-20	[D] BECHAR RAGHAVJI PATEL (E-FILE)	
18	IT(SS)A 3240/MUM/2025	2019-20	[A] ANKIT BECHAR PATEL (E-FILE)	
19	ITA 4062/MUM/2025	2019-20	[D] HIREN BECHAR PATEL (E-FILE)	
20	IT(SS)A 3248/MUM/2025	2019-20	[A] HIREN BECHAR PATEL (E-FILE)	
21	IT(SS)A 3250/MUM/2025	2015-16	[A] RAGHU MADEVA PATEL (E-FILE)	
22	IT(SS)A 3251/MUM/2025	2018-19	[A] RAGHU MADEVA PATEL (E-FILE)	
23	ITA 4060/MUM/2025	2019-20	[D] PANKAJ RAGHU PATEL (E-FILE)	
24	ITA 4061/MUM/2025	2019-20	[D] NISHIT BECHAR PATEL (E-FILE)	


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<u>INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES</u>
<u>CAUSE LIST OF C BENCH FOR 26 JANUARY 2026 (MONDAY)</u>
HOLIDAY
 Assistant Registrar 23-Mar-26

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 27-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2187/PUN/2024	NA	[A] IKS CARES FOUNDATION	
2	ITA 2188/PUN/2024	NA	[A] IKS CARES FOUNDATION	
3	ITA 3810/MUM/2025	2021-22	[D] CFM ASSET RECONSTRUCTION PRIVATE LIMITED (E-FILE)	
4	ITA 3821/MUM/2025	2022-23	[D] CFM ASSET RECONSTRUCTION PRIVATE LIMITED (E-FILE)	
5	ITA 5614/MUM/2025	2016-17	[A] CHETAN SHANTILAL KAPADIA	
6	ITA 5908/MUM/2025	2018-19	[D] CALCULUS PROPERTIES PRIVATE LIMITED (E-FILE)	
7	ITA 5910/MUM/2025	2020-21	[D] CALCULUS PROPERTIES PRIVATE LIMITED (E-FILE)	
8	ITA 6164/MUM/2025	2022-23	[D] CALCULUS PROPERTIES PRIVATE LIMITED (E-FILE)	
9	CO 317/MUM/2025	2022-23	[A] CALCULUS PROPERTIES PRIVATE LIMITED	
10	ITA 5919/MUM/2025	2020-21	[D] M/S. INDO COUNT INDUSTREIS LIMITED (E-FILE)	
11	ITA 6709/MUM/2025	2017-18	[A] PAWAN KUMAR SUDARSHAN ANAND (E-FILE)	
12	ITA 6812/MUM/2025	2010-11	[D] CHILLES & GARLIC COMMISSION CO. (E-FILE)	
13	ITA 6618/MUM/2025	2014-15	[D] PUNEET KISHOR LAHRANI (E-FILE)	
14	ITA 6619/MUM/2025	2015-16	[D] PUNEET KISHOR LAHRANI (E-FILE)	
15	CO 293/MUM/2025	2015-16	[A] PUNEET KISHOR LAHRANI	
16	CO 294/MUM/2025	2014-15	[A] PUNEET KISHOR LAHRANI	
17	ITA 7296/MUM/2025	2016-17	[D] PRAMOD DAGADU MORE (E-FILE)	
18	ITA 7466/MUM/2025	2019-20	[A] PALAK AGENCY PRIVATE LIMITED	
19	ITA 7467/MUM/2025	2021-22	[A] PALAK AGENCY PRIVATE LIMITED	
20	ITA 7468/MUM/2025	2018-19	[A] PALAK AGENCY PRIVATE LIMITED	
21	ITA 7469/MUM/2025	2017-18	[A] PALAK AGENCY PRIVATE LIMITED	
22	ITA 7470/MUM/2025	2016-17	[A] PALAK AGENCY PRIVATE LIMITED	
23	ITA 7471/MUM/2025	2015-16	[A] PALAK AGENCY PRIVATE LIMITED	
24	ITA 6019/MUM/2025	2005-06	[A] PRAKASH HIRACHAND MUTHA (E-FILE)	
25	ITA 6020/MUM/2025	2006-07	[A] PRAKASH HIRACHAND MUTHA (E-FILE)	

CAUSE LIST OF C BENCH FOR 27-JANUARY-2026 (TUESDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 8

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
26	ITA 6797/MUM/2025	2016-17	[D] OFFBEAT DEVELOPERS PRIVATE LIMITED (E-FILE)	
27	ITA 6798/MUM/2025	2017-18	[D] OFFBEAT DEVELOPERS PRIVATE LIMITED (E-FILE)	
28	ITA 6799/MUM/2025	2018-19	[D] OFFBEAT DEVELOPERS PRIVATE LIMITED (E-FILE)	
29	ITA 6800/MUM/2025	2021-22	[D] OFFBEAT DEVELOPERS PRIVATE LIMITED (E-FILE)	
30	ITA 6234/MUM/2025	2013-14	[D] MAHARASHTRA STATE ELECTRICITY DISTRIBUTION COMPANY LTD (E-FILE)	
31	ITA 7138/MUM/2025	2014-2015	[A] POOJA VIJAY DEVNANI (E-FILE)	
32	ITA 7139/MUM/2025	2016-2017	[A] POOJA VIJAY DEVNANI (E-FILE)	
33	ITA 7320/MUM/2025	2015-16	[A] CHETAN SHASHIKANT THAKKAR	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 28-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

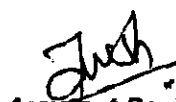
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 2812/MUM/2025	2016-17	[A] DIA INFRATECH (E-FILE)	
2	IT(SS)A 2813/MUM/2025	2017-18	[A] DIA INFRATECH (E-FILE)	
3	IT(SS)A 2814/MUM/2025	2011-12	[A] RAPID INFRATECH PVT. LTD. (E-FILE)	
4	IT(SS)A 2815/MUM/2025	2012-13	[A] RAPID INFRATECH PVT. LTD. (E-FILE)	
5	IT(SS)A 2816/MUM/2025	2013-14	[A] RAPID INFRATECH PVT. LTD. (E-FILE)	
6	IT(SS)A 2817/MUM/2025	2014-15	[A] RAPID INFRATECH PVT. LTD. (E-FILE)	
7	IT(SS)A 2873/MUM/2025	2016-17	[A] DHARMIK STRUCTURE (E-FILE)	
8	IT(SS)A 2874/MUM/2025	2017-18	[A] DHARMIK STRUCTURES (E-FILE)	
9	IT(SS)A 2875/MUM/2025	2018-19	[A] DHARMIK STRUCTURES (E-FILE)	
10	IT(SS)A 3241/MUM/2025	2016-17	[A] PARAM PROPERTY DEVELOPERS (E-FILE)	
11	IT(SS)A 3242/MUM/2025	2017-18	[A] PARAM PROPERTY DEVELOPERS (E-FILE)	
12	ITA 3243/MUM/2025	2020-21	[A] PARAM PROPERTT DEVLOPER (E-FILE)	
13	IT(SS)A 3244/MUM/2025	2017-18	[A] SHREE SAHJANAND ENTERPRISE (E-FILE)	
14	IT(SS)A 3245/MUM/2025	2018-19	[A] SHREE SAHJANAND ENTERPRISE (E-FILE)	
15	IT(SS)A 3246/MUM/2025	2019-20	[A] SHREE SAHJANAND ENTERPRISE (E-FILE)	
16	IT(SS)A 3309/MUM/2025	2014-15	[A] PRIDE INFRASTRUCTURE (E-FILE)	
17	IT(SS)A 3310/MUM/2025	2015-16	[A] PRIDE INFRASTRUCTURE (E-FILE)	
18	ITA 4011/MUM/2023	2014-15	[A] PREETI PRADIP MODY (E-FILED)	
19	ITA 2480/MUM/2025	2009-10	[A] COMBINE DIAMONDS PRIVATE LIMITED (E-FILE)	
20	ITA 4612/MUM/2025	2012-13	[A] PARESH GOVINBHAI LUKHI (E-FILE)	
21	ITA 5979/MUM/2025	2012-13	[D] P. LALIT & CO. (E-FILE)	
22	ITA 5980/MUM/2025	2013-14	[D] P. LALIT & CO. (E-FILE)	

CAUSE LIST OF C BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 8

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
23	ITA 6786/MUM/2025	2009-10	[A] PRESTIGE MULTITRADE LIMITED	
24	ITA 6787/MUM/2025	2009-10	[A] PRESTIGE MULTITRADE LIMITED	
25	ITA 7095/MUM/2025	2019-20	[A] PINKYDEVI MAHENDRAKUMAR JAIN (E-FILE)	
26	ITA 7096/MUM/2025	2020-21	[A] PINKYDEVI MAHENDRAKUMAR JAIN (E-FILE)	
27	ITA 7097/MUM/2025	2019-20	[A] PUSHPA VIKAS JAIN (E-FILE)	
28	ITA 7098/MUM/2025	2020-21	[A] PUSHPA VIKAS JAIN (E-FILE)	
29	ITA 7155/MUM/2025	2011-12	[A] CHANDRESH LOTIA	
30	ITA 7163/MUM/2025	2015-16	[A] INTERNATIONAL REINSURANCE AND INSURANCE CONSULTANCY AND BROKING SERVICES PRIVATE LIMITED	
31	ITA 7196/MUM/2025	2017-18	[A] ISHWARLAL JAWAHARA RAM PUROHIT	
32	ITA 7197/MUM/2025	2018-19	[A] ISHWARLAL JAWAHARA RAM PUROHIT	
33	ITA 7198/MUM/2025	2019-20	[A] ISHWARLAL JAWAHARA RAM PUROHIT	
34	ITA 7202/MUM/2025	2018-19	[A] CHETAN MAFATLAL CHOPRA	
35	ITA 7203/MUM/2025	2019-20	[A] CHETAN MAFATLAL CHOPRA	
36	ITA 7420/MUM/2025	2014-15	[A] LATE CHANDRAKANT GANSHI SHAH (L/H OF DARSHAN CHANDRAKANT SHAH)	
37	ITA 7435/MUM/2025	1994-95	[A] ION EXCHNAGE (INDIA) LIMITED (E-FILE)	
38	ITA 7441/MUM/2025	2012-13	[A] CEAT LIMITED (E-FILE)	
39	ITA 7479/MUM/2025	2019-20	[A] PORTESCAP INDIA PRIVATE LIMITED (E-FILE)	
40	ITA 8695/MUM/2025	2020-21	[A] MOHAMMED MAZHAR KITABULLAH KHAN	
41	ITA 8700/MUM/2025	2019-20	[A] MANOJ DAYACHAND JAIN (E-FILE)	
42	ITA 8701/MUM/2025	2020-21	[A] MANOJ DAYACHAND JAIN (E-FILE)	
43	ITA 8728/MUM/2025	2014-15	[D] PUTLIBAI KURJIBHAI KHUNT (E-FILE)	
44	ITA 8732/MUM/2025	2016	[D] PODDAR GEMS LIMITED (E-FILE)	


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23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF C BENCH FOR 29-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE NARENDER KUMAR CHOUDHRY, JUDICIAL MEMBER
AND HON'BLE PRABHASH SHANKAR, ACCOUNTANT MEMBER****IN COURT ROOM 8**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5214/MUM/2025	2012-13	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED	
2	ITA 5416/MUM/2025	2011-12	[D] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS M/S CROMPTON GREAVES LIMITED) (E-FILE)	
3	ITA 5417/MUM/2025	2012-13	[D] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS M/S CROMPTON GREAVES LIMITED) (E-FILE)	
4	ITA 5461/MUM/2025	2013-14	[D] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS CROMPTON GREAVES LIMITED) (E-FILE)	
5	ITA 5462/MUM/2025	2014-15	[D] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS CROMPTON GREAVES LIMITED) (E-FILE)	
6	CO 283/MUM/2025	2011-12	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS MS CROMPTON GREAVES LIMITED)	
7	CO 284/MUM/2025	2014-15	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS CROMPTON GREAVES LIMITED)	
8	CO 285/MUM/2025	2013-14	[A] CG POWER AND INDUSTRIAL SOLUTIONS LIMITED (FORMERLY KNOWN AS CROMPTON GREAVES LIMITED)	
9	ITA 6235/MUM/2025	2016-2017	[D] SHIVAJIRAO SAKHARAM JONDHALE (E-FILE)	
10	ITA 6840/MUM/2025	2017-18	[A] M/S. PETROMINE AUTO SERVICES (E-FILE)	
11	ITA 7284/MUM/2025	2015-16	[A] PNK SPACE DEVELOPMENT PRIVATE LIMITED	
12	ITA 7442/MUM/2025	2016-17	[A] CHANDRAPRAKASH MADRECHA (E-FILE)	
13	ITA 7443/MUM/2025	2017-18	[A] CHANDRAPRAKASH MADRECHA (E-FILE)	
14	ITA 7472/MUM/2025	2014-15	[A] PALAK AGENCY PRIVATE LIMITED	
15	ITA 7473/MUM/2025	2013-14	[A] PALAK AGENCY PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF D BENCH FOR 26-01-2026 (MONDAY)

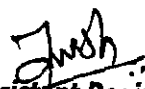
Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
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23-Jan-26

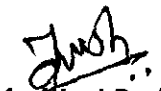
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 27-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 5**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4025/MUM/2024	2018	[D] MOKSH ALLOY PRIVATE LIMITED (E-FILED)	
2	ITA 2111/PUN/2024	2016-17	[D] RAJESH MANUPRASAD TRIVEDI	
3	ITA 5035/MUM/2024	2016-17	[A] RAJESH MANUPRASAD TRIVEDI (E-FILE)	
4	ITA 5037/MUM/2024	2015-16	[A] RAJESH MANUPRASAD TRIVEDI (E-FILE)	
5	ITA 4114/MUM/2025	2014-15	[A] RAKESH M SHAH HUF (E-FILE)	
6	ITA 4767/MUM/2025	2013-14	[D] D NAVINCHANDRA GEMS PRIVATE LIMITED (E-FILE)	
7	ITA 4768/MUM/2025	2015-16	[D] D NAVINCHANDRA GEMS PRIVATE LIMITED (E-FILE)	
8	ITA 4832/MUM/2025	2010-11	[D] ROCK ESTATES (E-FILE)	
9	ITA 4842/MUM/2025	2012-13	[A] M/S. ROCK ESTATES	
10	ITA 4857/MUM/2025	2022-23	[D] MURLIDHAR M PICHAD HUF (E-FILE)	
11	ITA 5757/MUM/2025	2018-19	[A] MARK ENGINEERS (INDIA) PRIVATE LIMITED	
12	ITA 5767/MUM/2025	2018-19	[A] MULCHAND SHAMJI CHHEDA HUF	
13	ITA 5882/MUM/2025	2018-19	[A] MUKESH BABULAL SHAH (E-FILE)	
14	ITA 5929/MUM/2025	2018-19	[D] MUKESH KUMAR KANAIIYALAL SHAH (E-FILE)	
15	ITA 7105/MUM/2025	2011 - 2012	[A] ROHAN HEMANT THAKKAR (E-FILE)	
16	ITA 7474/MUM/2025	2015-16	[A] RADHESHYAM SONI	
17	ITA 7475/MUM/2025	2019-20	[A] DC MOTOR WORKS PVT LTD	
18	ITA 7476/MUM/2025	2013-14	[A] MANGESH SAWANT	


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23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 28-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM 5**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 1/MUM/2026	2015-16	[A] MANOJ PURUSHOTTAM BHADRA	
2	ITA 9143/MUM/2025	2015-16	[A] MANOJ PURUSHOTTAM BHADRA	
3	ITA 179/IND/2021	2013-14	[A] M/S RITEBABC AGRITECH SOLUTION P LTD	
4	ITA 180/IND/2021	2014-15	[A] M/S RITEBABC AGRITECH SOLUTION P LTD	
5	ITA 181/IND/2021	2014-15	[A] M/S RB GLOBAL AGRI TRADING P LTD	
6	ITA 2728/MUM/2024	2019-20	[A] MUMBAI METROPOLITAN REGION DEVELOPMENT AUTHORITY	
7	ITA 4886/MUM/2025	2018-19	[A] MOHAMMAD RIZWAN MOHAMMAD RAFIQUE SHAIKH	
8	ITA 5629/MUM/2025	2017-18	[A] DINESH JAWARAJI PARIHAR	
9	ITA 5633/MUM/2025	2018-19	[A] DINESH JAWARAJI PARIHAR	
10	ITA 5634/MUM/2025	2019-20	[A] DINESH JAWARAJI PARIHAR	
11	ITA 5783/MUM/2025	2010-11	[A] SHRI DEEP DEVENDRA JAIN L/H OF SHRI DEVENDRA T. JAIN	
12	ITA 6243/MUM/2025	2008-09	[D] RAGINI TRADING AND INVESTMENTS LTD (E-FILE)	
13	ITA 6244/MUM/2025	2009-10	[D] RAGINI TRADING AND INVESTMENTS LTD (E-FILE)	
14	ITA 6245/MUM/2025	2010-11	[D] RAGINI TRADING AND INVESTMENTS LTD (E-FILE)	
15	ITA 6273/MUM/2025	2016-17	[A] RAJIT RAGHAVAN CHIROMAL	
16	ITA 6311/MUM/2025	2010-11	[A] LATE SHRI MANHARLAL BALVANTRAI MEHTA (E-FILE)	
17	ITA 6547/MUM/2025	2013-14	[A] DEEPA JAYESH KOTHARI	
18	ITA 7355/MUM/2025	2017-18	[A] MEENA LALIT JAIN	
19	ITA 7356/MUM/2025	2018-19	[A] MEENA LALIT JAIN	
20	ITA 7357/MUM/2025	2019-20	[A] MEENA LALIT JAIN	
21	ITA 7414/MUM/2025	2012-13	[A] MUMBAI SHELTER HOUSING DEVELOPMENT PVT LTD	
22	ITA 7438/MUM/2025	2021-22	[A] DINESH DHARAMSHI PATEL (E-FILE)	
23	ITA 7499/MUM/2025	2015-16	[A] MAA RUPADEVI NAGARI SAHAKARI PATH SANSTHA MARYADI	
24	ITA 7505/MUM/2025	2020-21	[A] DC MOTOR WORKS PVT LTD	
25	ITA 7506/MUM/2025	2019-20	[A] DC MOTOR WORKS PVT LTD	
26	ITA 7514/MUM/2025	2009-10	[A] SMT. RUPA PRADIP SHAH (E-FILE)	


Assistant Registrar
23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF D BENCH FOR 29-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER****IN COURT ROOM S**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	SA 13/MUM/2025	2012-13	[A] DEEPAK VIRENDRA KOCHHAR	
2	ITA 394/MUM/2025	2012-13	[A] DEEPAK VIRENDRA KOCHHAR	
3	ITA 1530/MUM/2025	2012-13	[D] DEEPAK VIRENDRA KOCHHAR (E-FILE)	
4	ITA 3985/MUM/2024	2012-13	[D] DHENU BUILDCON INFRA LIMITED (E-FILED)	
5	CO 203/MUM/2025	2012-13	[A] DHENU BUILDCON INFRA LIMITED	
6	ITA 1406/MUM/2025	2015	[D] SHRI RAMESH SHETTY (IRP IN THE CASE OF M/S. ACUTE RETAIL INFRA PRIVATE LIMITED) (E-FILE)	
7	ITA 3878/MUM/2025	2010-11	[D] MULTI COMMODITY EXCHANGE OF INDIA LIMITED (E-FILE)	
8	CO 165/MUM/2025	2010-11	[A] MULTI COMMODITY EXCHANGE OF INDIA LIMITED	
9	ITA 3930/MUM/2025	2020-21	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
10	ITA 3931/MUM/2025	2023-24	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
11	ITA 3932/MUM/2025	2021-22	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
12	ITA 3933/MUM/2025	2018-19	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
13	ITA 3934/MUM/2025	2022-23	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
14	ITA 3949/MUM/2025	2019-20	[D] METROPOLIS HEALTHCARE LTD (E-FILE)	
15	CO 312/MUM/2025	2020-21	[A] METROPOLIS HEALTHCARE LTD	
16	CO 313/MUM/2025	2021-22	[A] METROPOLIS HEALTHCARE LTD	
17	CO 314/MUM/2025	2022-23	[A] METROPOLIS HEALTHCARE LTD	
18	CO 315/MUM/2025	2023-24	[A] METROPOLIS HEALTHCARE LTD	
19	ITA 4587/MUM/2025	2018-19	[A] RAHULKUMAR BAJAJ CHARITABLE TRUST (E-FILE)	
20	ITA 4606/MUM/2025	2019-20	[A] MANISH OMPRAKASH DAVE (E-FILE)	
21	ITA 4954/MUM/2025	2016 - 17	[A] RAJESH DAKE (E-FILE)	
22	ITA 4955/MUM/2025	2013-14	[A] RAJESH RAMCHANDRA DAKE (E-FILE)	
23	ITA 4956/MUM/2025	2013 - 14	[A] RAJESH RAMCHANDRA DAKE (E-FILE)	
24	ITA 4957/MUM/2025	2012-13	[A] MUKAT PIPES LIMITED (E-FILE)	
25	ITA 5051/MUM/2025	2013-2014	[A] RATUL TEX PRIVATE LIMITED (E-FILE)	
26	ITA 5052/MUM/2025	2018-2019	[A] RATUL TEX PRIVATE LIMITED (E-FILE)	
27	ITA 5649/MUM/2025	2018-19	[A] MORE MAULI CO-OP CREDIT SOCIETY LIMITED MUMBAI (E-FILE)	
28	ITA 5650/MUM/2025	2020-21	[A] MORE MAULI CO-OP CREDIT SOCIETY LIMITED MUMBAI (E-FILE)	
29	ITA 5651/MUM/2025	2020-21	[A] MORE MAULI CO-OP CREDIT SOCIETY LIMITED MUMBAI (E-FILE)	

CAUSE LIST OF D BENCH FOR 29-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND HON'BLE MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

IN COURT ROOM 5

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
30	ITA 5720/MUM/2025	2012-13	[A] DIGICABLE NETWORK (INDIA) LIMITED (E-FILE)	
31	ITA 5856/MUM/2025	2022-23	[A] MAERSK LINE INDIA PRIVATE LIMITED (E-FILE)	
32	ITA 5863/MUM/2025	2014-15	[A] DHANRAJ MEGHKUMAR KHONA (E-FILE)	
33	ITA 5890/MUM/2025	2016-17	[A] RAMESH BABURAO KADAM (E-FILE)	
34	ITA 6342/MUM/2025	2014-15	[A] MANJULA SURESH SHAH	
35	ITA 7160/MUM/2025	2016-17	[A] MANUGRAPH INDIA LIMITED	
36	ITA 7161/MUM/2025	2017-18	[A] MANUGRAPH INDIA LIMITED	
37	ITA 7177/MUM/2025	2017-18	[A] RAJESH SALUJA (E-FILE)	
38	ITA 7280/MUM/2025	2021-18	[A] M C DAVAR HOLDINGS PRIVATE LIMITED (E-FILE)	
39	ITA 7515/MUM/2025	2009-10	[A] SMT. RUPA PRADIP SHAH (E-FILE)	
40	ITA 7534/MUM/2025	2018-19	[A] MANOJ DEVSHI CHHADVA	
41	ITA 7539/MUM/2025	2017-18	[A] REENA TINAAZ PRIVATE LIMITED	
42	ITA 7540/MUM/2025	2019-20	[A] REENA TINAAZ PRIVATE LIMITED	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 26 January 2026 (Monday)**

----- HOLIDAY -----

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23-January-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 27-JANUARY-2026 (TUESDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

IN COURT ROOM 11**AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3020/MUM/2025	2017-18	[A] HEERA SIDDHI HOMES LLP (E-FILE)	
2	ITA 3723/MUM/2025	2018-19	[D] TATA PROJECTS LIMITED (E-FILE)	
3	ITA 3818/MUM/2025	2018-19	[A] TATA PROJECTS LIMITED (E-FILE)	
4	CO 239/MUM/2025	2018-19	[A] TATA PROJECTS LIMITED (E-FILE)	
5	ITA 5048/MUM/2025	2018-19	[A] EFFICIENT ILLUMINATION PRIVATE LIMITED	
6	ITA 5404/MUM/2025	2017-18	[A] EMPOWER INDIA LIMITED (E-FILE)	
7	ITA 6471/MUM/2025	2010-11	[D] TATA STEEL LIMITED (E-FILE)	
8	ITA 7415/MUM/2025	2017-18	[A] ELEGANT MARBLES AND GRANI INDUSTRIES LIMITED	
9	ITA 7422/MUM/2025	2013-14	[A] TECHNOCRAFT INDUSTRIES (INDIA) LIMITED	
10	ITA 7423/MUM/2025	2012-13	[A] TECHNOCRAFT INDUSTRIES (INDIA) LIMITED	
11	ITA 7431/MUM/2025	2010-11	[D] EVEREST KANTO CYLINDER LTD (E-FILE)	
12	ITA 7439/MUM/2025	2023-24	[A] EDELWEISS CROSSOVER OPPORTUNITIES FUND (E-FILE)	


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23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 28-JANUARY-2026 (WEDNESDAY)**

**BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER**

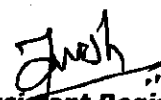
IN COURT ROOM 11**AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	BMA 32/MUM/2025	2020-21	[A] TANISHTHA RAJIV PANDE	
2	ITA 5165/MUM/2025	2018-19	[A] TRENT LIMITED	
3	ITA 5167/MUM/2025	2016-17	[A] TRENT LIMITED	
4	ITA 5243/MUM/2025	2016-17	[D] TRENT LIMITED	
5	ITA 5244/MUM/2025	2018-19	[D] TRENT LIMITED	
6	ITA 5245/MUM/2025	2020-21	[D] TRENT LIMITED	
7	ITA 5277/MUM/2025	2011	[D] EXECUTOR TO THE ESTATE OF LATE S M SHETH	
8	ITA 6914/MUM/2025	2009-10	[D] ESSAR POWER GUJRAT LIMITED (E-FILE)	
9	CO 370/MUM/2025	2009-10	[A] ESSAR POWER GUJRAT LIMITED	
10	ITA 7444/MUM/2025	2018-19	[A] ECO RECYCLING LIMITED (E-FILE)	
11	ITA 7445/MUM/2025	2018-19	[A] TARA HOSPITALITY PVT LTD (E-FILE)	
12	ITA 7509/MUM/2025	2017-18	[A] HARISH HARI GANDHI	
13	ITA 7510/MUM/2025	2015-16	[A] ESSEN CONSULTING	
14	ITA 7511/MUM/2025	2016-17	[A] ESSEN CONSULTING	

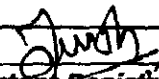

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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF E BENCH FOR 29-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE ANIKESH BANERJEE, JUDICIAL MEMBER
AND HON'BLE MAKARAND VASANT MAHADEOKAR, ACCOUNTANT MEMBER****IN COURT ROOM 11****AT 2.30 PM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 3384/MUM/2024	2013-14	[D] KIRTI KUMAR HANJARIMAL JAIN (E-FILED)	
2	ITA 40/MUM/2025	2020-21	[A] THRIUS PHARMA EXPERTIZE LLP	
3	ITA 3596/MUM/2025	2017-18	[D] KALASH JEWELS (E-FILE)	
4	ITA 3613/MUM/2025	2012-13	[D] EXPRESS SUITINGS PVT LTD (E-FILE)	
5	ITA 3754/MUM/2025	2017-18	[A] TRIKESH TRADE LINK PRIVATE LIMITED	
6	ITA 3981/MUM/2025	2017-18	[D] TRIKESH TRADE LINK PRIVATE LIMITED (E-FILE)	
7	ITA 5231/MUM/2025	2017-18	[A] KUSHAL NARENDRA DESAI	
8	ITA 5718/MUM/2025	2014-15	[A] HARESH RAVJI MAJETHIA	
9	ITA 5862/MUM/2025	2017-18	[D] HIMANSHU SARDA (E-FILE)	
10	CO 410/MUM/2025	2017-18	[A] HIMANSHU SARDA	
11	ITA 6116/MUM/2025	2011-12	[A] EKESH GAURANG DESAI (E-FILE)	
12	ITA 6203/MUM/2025	2014-15	[D] K RAHEJA CORP PRIVATE LIMITED (E-FILE)	
13	CO 15/MUM/2026	2014-15	[A] K RAHEJA CORP PRIVATE LIMITED	
14	ITA 7530/MUM/2025	2020-21	[A] SHRI KAMAL SHRIGOPAL KHETAN (E-FILE)	
15	ITA 7532/MUM/2025	2018-19	[A] HASMUKH HIRALAL SHAH (E-FILE)	
16	ITA 7557/MUM/2025	2020-21	[A] KARANKUMAR RATANSHI NANDA (E-FILE)	
17	ITA 7593/MUM/2025	2013-14	[D] HRIDAYA RAMESH MERCHANT (E-FILE)	
18	ITA 7606/MUM/2025	Not Applicable	[A] HANUMANGARH JIWRAJKA CHARITABLE TRUST (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES
CAUSE LIST OF F BENCH FOR 26-JANUARY-2025 (MONDAY)
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23-Jan-26

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF F BENCH FOR 27-JANUARY-2026 (TUESDAY)

BENCH WILL NOT FUNCTION

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5287/MUM/2024	2018-2019	[A] MUKESH K. JAIN	
2	ITA 6134/MUM/2024	2010-11	[A] MANOJKUMAR BABULAL PUNAMIYA	
3	IT(SS)A 1065/MUM/2025	2015-16	[A] JAYANT WARPING WORKS (E-FILING)	
4	IT(SS)A 1066/MUM/2025	2016-17	[A] JAYANT WARPING WORKS (E-FILING)	
5	IT(SS)A 1067/MUM/2025	2017-18	[A] JAYANT WARPING WORKS (E-FILING)	
6	IT(SS)A 1068/MUM/2025	2018-19	[A] JAYANT WARPING WORKS (E-FILING)	
7	IT(SS)A 1069/MUM/2025	2019-20	[A] JAYANT WARPING WORKS (E-FILING)	
8	ITA 1070/MUM/2025	2020-21	[A] JAYANT WARPING WORKS (E-FILING)	
9	ITA 6105/MUM/2025	2017-18	[D] VAIBHAV VIJAY SAWANT (E-FILE)	
10	ITA 7690/MUM/2025	2016-17	[A] J.B CHEMICALS AND PHARMACEUTICALS LIMITED	
11	ITA 7691/MUM/2025	2017-18	[A] J.B CHEMICALS AND PHARMACEUTICALS LIMITED	
12	ITA 7693/MUM/2025	2021-22	[A] J.B CHEMICALS AND PHARMACEUTICALS LIMITED	
13	ITA 7718/MUM/2025	2016-2017	[A] VINOD KESHADEO BHAGERIA (E-FILE)	
14	ITA 5527/MUM/2025	2017-18	[A] SKA SALES PVT LTD (E-FILE)	adjourned to
15	ITA 5967/MUM/2025	2017-18	[D] SKA SALES PRIVATE LIMITED (E-FILE)	
16	ITA 5985/MUM/2025	2021-22	[A] STRIDES PHARMA SCIENCE LIMITED (E-FILE)	28/01/26
17	ITA 5986/MUM/2025	2022-23	[A] STRIDES PHARMA SCIENCE LIMITED (E-FILE)	
18	ITA 6025/MUM/2025	2012-13	[A] SHREE KRISHNA WOOLLEN MILLS PRIVATE LIMITED (E-FILE)	
19	ITA 6060/MUM/2025	2017-18	[A] SHRI JALARAM TARARAM PUROHIT	
20	ITA 6061/MUM/2025	2018-19	[A] SHRI JALARAM TARARAM PUROHIT	
21	ITA 6062/MUM/2025	2019-20	[A] SHRI JALARAM TARARAM PUROHIT	
22	ITA 7681/MUM/2025	2013-14	[A] JAYESH TARACHAND KOTHARI HUF	
23	ITA 3694/MUM/2025	2017-18	[A] FREEDOM CHARTER SERVICES PRIVATE LIMITED (E-FILE)	
24	ITA 6520/MUM/2025	2012-13	[A] MR. JIGAR PRATAPRAY VORA	
25	ITA 6521/MUM/2025	2013-14	[A] MR. JIGAR PRATAPRAY VORA	
26	ITA 6028/MUM/2025	2018-19	[D] VPCG EXIM PVT LTD (E-FILE)	
27	CO 305/MUM/2025	2018-19	[A] VPCG EXIM PVT LTD (E-FILE)	
28	ITA 5065/MUM/2025	2012-13	[A] VASU IMPEX	
29	ITA 6102/MUM/2025	2021-22	[A] VIKAS VAISHNAV HUF (E-FILE)	
30	ITA 6176/MUM/2025	2010-11	[A] JITESH PRAKASHCHANDRA JADAV	
31	ITA 7651/MUM/2025	2018-2019	[A] UTTAR BHARTIYA EDUCATION SOCIETY (E-FILE)	
32	ITA 7652/MUM/2025	2019-2020	[A] UTTAR BHARTIYA EDUCATION SOCIETY (E-FILE)	

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23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF F BENCH FOR 28-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4172/MUM/2025	2012-13	[A] VINODKUMAR GHISULAL SHAH(HUF)	
2	ITA 7727/MUM/2025	2014-15	[A] VELOCITY REAL ESTATE PVT. LTD. (E-FILE)	
3	ITA 7728/MUM/2025	2013-14	[D] JAWAHAR DIAMONDS (E-FILE)	
4	ITA 7736/MUM/2025	2011-12	[A] UDAY NAGPURE (E-FILE)	
5	ITA 7737/MUM/2025	2017-18	[A] VAIBHAV TEWARI (E-FILE)	
6	ITA 8687/MUM/2025	2012-13	[A] JAYKRISHNA DEVELOPERS PVT LTD	
7	ITA 8697/MUM/2025	2012-13	[A] SEBASTIN KINGSLIN	
8	ITA 8710/MUM/2025	2008-2009	[A] VIKASH NIVRUTTI RASKAR (E-FILE)	
9	ITA 8714/MUM/2025	2016-17	[A] FARID ABDUL REHMAN THANAWALLA (E-FILE)	
10	ITA 8722/MUM/2025	2013-2014	[A] JAYKRISHNA D PATHAK (E-FILE)	
11	ITA 8727/MUM/2025	2016-17	[D] VIKAS VILAS RASAL (E-FILE)	
12	ITA 7636/MUM/2025	2016-17	[A] SHRI VIKAS VILAS RASAL (E-FILE)	
13	ITA 4024/MUM/2025	2016-17	[D] VENUS PORTFOLIO & FINANCE P LTD. (E-FILE)	
14	ITA 7151/MUM/2025	2017-18	[A] VISHVARAJ INFRASTRUCTURE PRIVATE LIMITED	
15	ITA 7152/MUM/2025	2018-19	[A] VISHVARAJ INFRASTRUCTURE PRIVATE LIMITED	
16	ITA 7564/MUM/2025	2017-18	[D] VISHVARAJ INFRASTRUCTURE PRIVATE LIMITED (E-FILE)	
17	ITA 7573/MUM/2025	2008-09	[A] JAIMIN GAUTAM MEHTA	
18	ITA 7574/MUM/2025	2009-10	[A] JAIMIN GAUTAM MEHTA	
19	ITA 7575/MUM/2025	2010-11	[A] JAIMIN GAUTAM MEHTA	
20	ITA 7576/MUM/2025	2011-12	[A] JAIMIN GAUTAM MEHTA	
21	ITA 7577/MUM/2025	2012-13	[A] JAIMIN GAUTAM MEHTA	
22	ITA 2732/MUM/2025	2020-21	[D] JITENDRA KANTILAL SHAH (E-FILING)	
23	CO 125/MUM/2025	2020-21	[A] JITENDRA KANTILAL SHAH	
24	ITA 4677/MUM/2025	2011-12	[A] M/S FORTPOINT AUTOMOTIVE (CARS) PRIVATE LIMITED (E-FILE)	
25	ITA 5544/MUM/2025	2020-21	[A] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	
26	ITA 5547/MUM/2025	2019-20	[A] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED	
27	ITA 6119/MUM/2025	2020-21	[D] MAHINDRA AND MAHINDRA FINANCIAL SERVICES LIMITED (E-FILE)	
28	ITA 7465/MUM/2025	2013-14	[A] MRS. JYOTSNA RAJESH PATEL	
29	ITA 3606/MUM/2025	2016-17	[A] MANSUR MEHTA (E-FILE)	
30	ITA 3607/MUM/2025	2017-18	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
31	ITA 3608/MUM/2025	2018-19	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
32	ITA 3609/MUM/2025	2019-20	[A] MANSUR ABUBAKER MEHTA (E-FILE)	

CAUSE LIST OF F BENCH FOR 28-JANUARY-2026 (WEDNESDAY)**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUETH, ACCOUNTANT MEMBER****IN COURT ROOM 6**

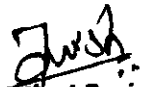
Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
33	ITA 3610/MUM/2025	2020-21	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
34	ITA 3611/MUM/2025	2021-22	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
35	ITA 3612/MUM/2025	2022-23	[A] MANSUR ABUBAKER MEHTA (E-FILE)	
36	ITA 3820/MUM/2025	2017-18	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
37	ITA 3834/MUM/2025	2019	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
38	ITA 3835/MUM/2025	2020-21	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
39	ITA 3836/MUM/2025	2021-22	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
40	ITA 3837/MUM/2025	2022-23	[D] MANSUR ABUBAKER MEHTA (E-FILE)	
41	CO 305/MUM/2025	2018-19	[A] VPCG EXIM PVT LTD (E-FILE)	
42	ITA 6028/MUM/2025	2018-19	[D] VPCG EXIM PVT LTD (E-FILE)	
43	IT(SS)A 1065/MUM/2025	2015-16	[A] JAYANT WARPING WORKS (E-FILING)	
44	IT(SS)A 1066/MUM/2025	2016-17	[A] JAYANT WARPING WORKS (E-FILING)	
45	IT(SS)A 1067/MUM/2025	2017-18	[A] JAYANT WARPING WORKS (E-FILING)	
46	IT(SS)A 1068/MUM/2025	2018-19	[A] JAYANT WARPING WORKS (E-FILING)	
47	IT(SS)A 1069/MUM/2025	2019-20	[A] JAYANT WARPING WORKS (E-FILING)	
48	ITA 1070/MUM/2025	2020-21	[A] JAYANT WARPING WORKS (E-FILING)	
49	ITA 5287/MUM/2024	2018-2019	[A] MUKESH K. JAIN	
50	ITA 6134/MUM/2024	2010-11	[A] MANOJKUMAR BABULAL PUNAMIYA	
51	ITA 3694/MUM/2025	2017-18	[A] FREEDOM CHARTER SERVICES PRIVATE LIMITED (E-FILE)	
52	ITA 5065/MUM/2025	2012-13	[A] VASU IMPEX	
53	ITA 5527/MUM/2025	2017-18	[A] SKA SALES PVT LTD (E-FILE)	
54	ITA 5967/MUM/2025	2017-18	[D] SKA SALES PRIVATE LIMITED (E-FILE)	
55	ITA 5985/MUM/2025	2021-22	[A] STRIDES PHARMA SCIENCE LIMITED (E-FILE)	
56	ITA 5986/MUM/2025	2022-23	[A] STRIDES PHARMA SCIENCE LIMITED (E-FILE)	
57	ITA 6025/MUM/2025	2012-13	[A] SHREE KRISHNA WOOLLEN MILLS PRIVATE LIMITED (E-FILE)	
58	ITA 6060/MUM/2025	2017-18	[A] SHRI JALARAM TARARAM PUROHIT	
59	ITA 6061/MUM/2025	2018-19	[A] SHRI JALARAM TARARAM PUROHIT	
60	ITA 6062/MUM/2025	2019-20	[A] SHRI JALARAM TARARAM PUROHIT	
61	ITA 6102/MUM/2025	2021-22	[A] VIKAS VAISHNAV HUF (E-FILE)	
62	ITA 6105/MUM/2025	2017-18	[D] VAIBHAV VIJAY SAWANT (E-FILE)	
63	ITA 6176/MUM/2025	2010-11	[A] JITESH PRAKASHCHANDRA JADAV	
64	ITA 6520/MUM/2025	2012-13	[A] MR. JIGAR PRATAPRAY VORA	
65	ITA 6521/MUM/2025	2013-14	[A] MR. JIGAR PRATAPRAY VORA	

CAUSE LIST OF F BENCH FOR 28-JANUARY-2026 (WEDNESDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
66	ITA 7651/MUM/2025	2018-2019	[A] UTTAR BHARTIYA EDUCATION SOCIETY (E-FILE)	
67	ITA 7652/MUM/2025	2019-2020	[A] UTTAR BAHRTIYA EDUCATION SOCIETY (E-FILE)	
68	ITA 7681/MUM/2025	2013-14	[A] JAYESH TARACHAND KOTHARI HUF	
69	ITA 7690/MUM/2025	2016-17	[A] J.B CHEMICALS AND PHARMACEUTICALS LIMITED	
70	ITA 7691/MUM/2025	2017-18	[A] J.B CHEMICALS AND PHARMACEUTICALS LIMITED	
71	ITA 7693/MUM/2025	2021-22	[A] J.B CHEMICALS AND PHARMACEUTICALS LIMITED	
72	ITA 7718/MUM/2025	2016-2017	[A] VINOD KESHAWDEO BHAGERIA (E-FILE)	


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23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

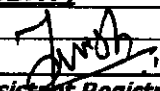
CAUSE LIST OF F BENCH FOR 29-JANUARY-2026 (THURSDAY)

**BEFORE HON'BLE SANDEEP GOSAIN, JUDICIAL MEMBER
AND HON'BLE BIJAYANANDA PRUSETH, ACCOUNTANT MEMBER**

IN COURT ROOM 6

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	IT(SS)A 1319/MUM/2025	2014-15	[A] VINAM FINANCE PRIVATE LIMITED (E-FILE)	
2	IT(SS)A 1320/MUM/2025	2015-16	[A] VINAM FINANCE PRIVATE LIMITED (E-FILE)	
3	IT(SS)A 1321/MUM/2025	2016-17	[A] VINAM FINANCE PRIVATE LIMITED (E-FILE)	
4	IT(SS)A 1322/MUM/2025	2017-18	[A] VINAM FINANCE PRIVATE LIMITED (E-FILE)	
5	IT(SS)A 1323/MUM/2025	2018-19	[A] VINAM FINANCE PRIVATE LIMITED (E-FILE)	
6	IT(SS)A 1324/MUM/2025	2019-20	[D] VINAM FINANCE PRIVATE LIMITED (E-FILE)	
7	ITA 1325/MUM/2025	2020-21	[A] VINAM FINANCE PRIVATE LIMITED (E-FILE)	
8	ITA 788/MUM/2025	2015-16	[D] VIPUL R MARKHEDKAR (E-FILING)	
9	ITA 953/MUM/2025	2019-20	[A] JAYESH GANGARAM NADKARNI (E-FILING)	
10	ITA 1822/MUM/2025	2012-13	[D] JUZAR MUSTANSIR ANGOOTHIWALA (E-FILE)	
11	ITA 4427/MUM/2025	2011-12	[A] VALCHAND BHALRAJ SHAH	
12	ITA 5155/MUM/2025	2011-2012	[A] VIJAY LALITCHANDRA PAREKH (E-FILE)	
13	ITA 5216/MUM/2025	2014-15	[A] MR UMESH A. MISHRA	
14	ITA 6476/MUM/2025	2013-14	[A] MR UMESH A. MISHRA	
15	ITA 6513/MUM/2025	2011-12	[D] UTKARSHA VIVEK PARKAR (E-FILE)	
16	ITA 7742/MUM/2025	2019-20	[A] JITENDRA MAFATLAL JAIN	
17	ITA 7743/MUM/2025	2020-21	[A] JITENDRA MAFATLAL JAIN	
18	ITA 7745/MUM/2025	2012-13	[A] VITHAL LEASEFIN(P) LTD	
19	ITA 7748/MUM/2025	2016-17	[A] VISHAN SATRAMDAS LAKHANI	
20	CO 13/MUM/2026	2012-13	[A] SAHEN ENTREPRISES	
21	ITA 6127/MUM/2025	2012-13	[D] SAHEN ENTREPRISES (E-FILE)	
22	ITA 7594/MUM/2025	2015-16	[A] JEETENDRA SANWALDAS KANUGA (E-FILE)	
23	CO 384/MUM/2025	2015	[A] VISAGAR POLYTEX LIMITED	
24	CO 385/MUM/2025	2016	[A] VISAGAR POLYTEX LIMITED	
25	CO 386/MUM/2025	2017	[A] VISAGAR POLYTEX LIMITED	
26	CO 387/MUM/2025	2018	[A] VISAGAR POLYTEX LIMITED	
27	ITA 6134/MUM/2025	2015	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
28	ITA 6135/MUM/2025	2016	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
29	ITA 6157/MUM/2025	2018	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
30	ITA 6156/MUM/2025	2017	[D] VISAGAR POLYTEX LIMITED (E-FILE)	
31	ITA 6148/MUM/2025	2014-15	[D] UNITED FASHION APPARELS PVT LTD (E-FILE)	
32	ITA 7537/MUM/2025	2017-18	[A] JET SPEED REALTORS	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES	
CAUSE LIST OF G BENCH FOR 26-JANUARY-2025 (WEDNESDAY)	
HOLIDAY	
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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF G BENCH FOR 27-JANUARY-2026 (TUESDAY)

**BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER**

IN COURT ROOM 2

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4178/MUM/2024	2016-17	[A] STARGAZE CONSULTING SERVICES PVT LTD	
2	ITA 5850/MUM/2024	2016-17	[D] SVADESHI ENTERPRISES (MUMBAI) (E-FILE)	
3	CO 176/MUM/2025	2016-17	[A] SVADESHI ENTERPRISES (MUMBAI)	
4	ITA 6475/MUM/2024	2013-14	[A] GANPATRAI JAIGOPAL	
5	ITA 3344/MUM/2025	2010-11	[A] 9X MEDIA PRIVATE LIMITED (E-FILE)	
6	ITA 3439/MUM/2025	2020-21	[A] ZENSAR TECHNOLOGIES LIMITED (E-FILE)	
7	ITA 3466/MUM/2025	2012-13	[A] SKYLINE GREATHILLS	
8	ITA 3554/MUM/2025	2019-20	[A] SKYLINE GREATHILLS	
9	ITA 3904/MUM/2025	2012-13	[D] SKYLINE GREATHILLS (E-FILE)	
10	ITA 3905/MUM/2025	2019-20	[D] SKYLINE GREATHILLS (E-FILE)	
11	ITA 5068/MUM/2025	2023-24	[A] WELKIN DEVELOPERS	
12	ITA 5069/MUM/2025	2018-19	[A] WELKIN DEVEOPERS	
13	ITA 5070/MUM/2025	2019-20	[A] WELKIN DEVELOPERS	
14	ITA 6485/MUM/2025	2015-16	[A] SAMBHAU TIRTH COOPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
15	ITA 6486/MUM/2025	2017-18	[A] SAMBHAU TIRTH COOPERATIVE HOUSING SOCIETY LIMITED (E-FILE)	
16	ITA 6714/MUM/2025	2015-16	[A] SEETA NAYYAR	
17	ITA 6826/MUM/2025	2022-23	[D] SASHWAT CONSTRUWELL PRIVATE LIMITED (E-FILE)	
18	ITA 7166/MUM/2025	2017-2018	[A] GANESH BHANUDAS DOKE (E-FILE)	
19	ITA 7358/MUM/2025	2018-19	[A] SHREEM INC	
20	ITA 7361/MUM/2025	2017-18	[A] SANJEEVANI SANJAY RANE	
21	ITA 7380/MUM/2025	2009-10	[A] S D JAVERI HOLDINGS PVT LTD	
22	ITA 7390/MUM/2025	2016	[D] SUNJEWELS PRIVATE LIMITED (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 28-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1823/MUM/2025	2015-16	[D] M/S. WELSPUN ENTERPRISES LIMITED (E-FILE)	
2	ITA 3415/MUM/2025	2014-15	[D] SUMAN GANDHI (E-FILE)	
3	CO 268/MUM/2025	2014-15	[A] SUMAN GANDHI	
4	ITA 3473/MUM/2025	2024-25	[A] GODREJ CONSUMER PRODUCTS LTD	
5	ITA 4419/MUM/2025	2015-2016	[A] SAMEER MAGAN BHUJBAL (E-FILE)	
6	ITA 4678/MUM/2025	2016-17	[A] SOLAR PACKAGING PRIVATE LIMITED (E-FILE)	
7	ITA 4679/MUM/2025	2017-18	[A] SOLAR PACKAGING PRIVATE LIMITED (E-FILE)	
8	ITA 4680/MUM/2025	2018-19	[A] SOLAR PACKAGING PRIVATE LIMITED (E-FILE)	
9	ITA 5185/MUM/2025	2018-19	[D] SOLAR PACKAGING PVT. LTD.	
10	ITA 5268/MUM/2025	2016-17	[D] SOLAR PACKAGING PVT. LTD.	
11	ITA 5269/MUM/2025	2017-18	[D] SOLAR PACKAGING PVT. LTD.	
12	ITA 5306/MUM/2025	2023-24	[A] SANJAY VRAJLAL VORA (E-FILE)	
13	ITA 5327/MUM/2025	N.A	[A] YASH SOCIETY	
14	ITA 5345/MUM/2025	2011-12	[D] SEVEN RINGS EDUCATION PRIVATE LIMITED (E-FILE)	
15	ITA 6284/MUM/2025	2007-08	[A] GIRISHBHAI SAKARCHAND SHAH	
16	ITA 7192/MUM/2025	2018-19	[A] SHANTI GOLD INTERNATIONAL LIMITED	
17	ITA 7454/MUM/2025	2014-15	[A] SHREE SHIV SHAKTI CONSTRUCTION AND DEVELOPERS	
18	ITA 7483/MUM/2025	2025-26	[A] SUNANDA MEDICAL INSTITUTE (E-FILE)	
19	ITA 7485/MUM/2025	2010-11	[A] SAPNA COILS PVT. LTD. (E-FILE)	
20	ITA 7491/MUM/2025	2012-13	[D] GLINT INFRAPROJECTS PRIVATE LIMITED (E-FILE)	
21	ITA 7493/MUM/2025	2018-19	[A] SANAM JIGNESH JAIN (E-FILE)	
22	ITA 7497/MUM/2025	2018-19	[A] ZEBRA NETWORKS PRIVATE LIMITED (E-FILE)	


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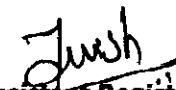
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF G BENCH FOR 29-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE SAKTIJIT DEY, VICE PRESIDENT
AND HON'BLE ARUN KHODPIA, ACCOUNTANT MEMBER****IN COURT ROOM 2**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 740/MUM/2024	2017-18	[A] SVC CO-OPERATIVE BANK LTD.	
2	ITA 1010/MUM/2024	2017-18	[D] SVC COOPERATIVE BANK LIMITED	
3	ITA 5100/MUM/2024	2006-07	[A] SONIYA PUNJABI - ERSTWHILE SONIYA PUNJABI (E-FILE)	
4	ITA 4498/MUM/2025	2012-13	[A] YASH ENTERPRISES (E-FILE)	
5	ITA 5241/MUM/2025	2017-18	[A] ZAHID ABDULLAH LAKHANI	
6	ITA 5305/MUM/2025	2012	[D] SURESH AMRUTRAO CHAVAN (E-FILE)	
7	ITA 5310/MUM/2025	2022-23	[D] WIZCRAFT ENTERTAINMENT AGENCY PRIVATE LIMITED (E-FILE)	
8	ITA 5451/MUM/2025	2012-13	[A] SANTOSH BHOLANATH SHUKLA (E-FILE)	
9	ITA 5576/MUM/2025	2014	[D] SHANTOSH BHOLANATH SHUKLA (E-FILE)	
10	ITA 5923/MUM/2025	2018-19	[A] SHREE TARDEO JAIN SWETAMBER MURTI PUJAK (E-FILE)	
11	ITA 6208/MUM/2025	2017-18	[D] GENEXT HARDWARE AND PARKS PRIVATE LIMITED (E-FILE)	
12	ITA 7287/MUM/2025	2014-15	[A] SUNIL LAKHI DATWANI	
13	ITA 7412/MUM/2025	2015-16	[A] ZENITH OUTDOORS PRIVATE LIMITED	
14	ITA 7426/MUM/2025	2019-20	[A] YUSUF ABDUL KARIM GIGANI	
15	ITA 7428/MUM/2025	2026-27	[A] SHREE SURAT JAIN PANCHAYAT FUND (E-FILE)	
16	ITA 7429/MUM/2025	2017-18	[A] SANJAY SHANTILAL DAVE (E-FILE)	
17	ITA 7432/MUM/2025	2025-2026	[A] SHARMA SHIKSHAN SANSTHA (E-FILE)	


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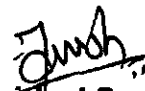
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 26 January 2026 (Monday)****---- HOLIDAY ----**
Assistant Registrar
23-January-2026**INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES****CAUSE LIST OF H BENCH FOR 27-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 7****FIRST AVAILABLE AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2547/MUM/2014	2009-10	[D] M/S. SANOFI HEALTHCARE INDIA PVT. LTD. (INTO WHICH SANOFI PASTEUR INDIA P.LTD HAS BEEN AMALGAMATED)	
2	ITA 2453/MUM/2014	2009-10	[A] M/S. SANOFI HEALTHCARE INDIA PVT. LTD. (INTO WHICH SANOFI PASTEUR INDIA P.LTD HAS BEEN AMALGAMATED)	
3	ITA 6114/MUM/2024	2021-22	[A] HENKEL ADHESIVES TECHNOLOGIES INDIA PRIVATE LIMITED	
4	ITA 6758/MUM/2024	2018-19	[A] HINDUSTAN PETROLEUM CORPORATION LIMITED	
5	ITA 6759/MUM/2024	2017-18	[A] HINDUSTAN PETROLEUM CORPORATION LIMITED	
6	ITA 4/MUM/2025	2018	[D] HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILING)	
7	ITA 5/MUM/2025	2017	[D] HINDUSTAN PETROLEUM CORPORATION LIMITED (E-FILING)	
8	ITA 7814/MUM/2025	2013-14	[D] IIFL FINANCE LIMITED (E-FILE)	
9	ITA 8008/MUM/2025	2022-23	[A] SCOR SE INDIA BRANCH	
10	ITA 8022/MUM/2025	2022-23	[A] M/S SP IMPERIAL STAR PRIVATE LIMITED	
11	ITA 135/MUM/2025	2012-13	[A] MADHU BHUPATBHAI LUKHI (SMC (E-FILING))	
12	ITA 136/MUM/2025	2013-14	[A] MADHU BHUPATBHAI LUKHI (SMC (E-FILING))	
13	ITA 3480/MUM/2025	2017-18	[A] NITIN VALECHA ((E-FILE- SMC))	
14	ITA 8195/MUM/2025	2021-22	[A] PUNJI FINANCIAL AND HIRE PURCHASE SERVICES PRIVATE LIMITED (SMC (E-FILE))	


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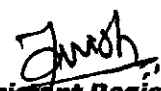
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 28-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 7****FIRST AVAILABLE AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8198/MUM/2025	2020-21	[A] DIHER DIWIJ MERCANTILE AND CONSULTANCY PRIVATE LIMITED (SMC (E-FILE))	
2	ITA 8199/MUM/2025	2021-22	[A] DIHER DIWIJ MERCANTILE AND CONSULTANCY PRIVATE LIMITED (SMC (E-FILE))	
3	ITA 8200/MUM/2025	2022-23	[A] DIHER DIWIJ MERCANTILE AND CONSULTANCY PRIVATE LIMITED (SMC (E-FILE))	
4	ITA 8201/MUM/2025	2023-24	[A] DIHER DIWIJ MERCANTILE AND CONSULTANCY PRIVATE LIMITED (SMC (E-FILE))	
5	ITA 8204/MUM/2025	2020-21	[A] P H FINSERV PRIVATE LIMITED (SMC (E-FILE))	
6	ITA 8205/MUM/2025	2021-22	[A] P H FINSERV PRIVATE LIMITED (SMC (E-FILE))	
7	ITA 8226/MUM/2025	2011-12	[A] JAGRUTI BHARAT SHAH (SMC (E-FILE))	
8	ITA 8244/MUM/2025	2017-18	[A] ZAHIDA BANO MOHAMMAD YUSUF SHAIKH (SMC (E-FILE))	
9	ITA 8245/MUM/2025	2011-12	[A] JANARDAN NAMDEV GAWALI (SMC (E-FILE))	
10	ITA 8246/MUM/2025	2022-23	[A] NIKESH BHAGWANDAS MEHTA (SMC (E-FILE))	
11	ITA 4214/MUM/2024	2020-21	[A] SULZER PUMPS INDIA PVT LTD (E-FILED)	
12	ITA 5817/MUM/2024	2015-16	[A] SULZER PUMPS INDIA PVT LTD (E-FILE)	
13	ITA 6682/MUM/2024	2021-22	[A] SULZER PUMPS INDIA PRIVATE LIMITED (E-FILE)	
14	ITA 4818/MUM/2025	2017-18	[A] M/S. SULZER PUMPS INDIA PVT. LTD.	
15	ITA 4821/MUM/2025	2016-17	[A] M/S. SULZER PUMPS INDIA PVT. LTD (E-FILE)	
16	ITA 6190/MUM/2025	2017-18	[A] SUDHIR MOTIRAM PATIL (SMC (E-FILE))	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF H BENCH FOR 29-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 7****FIRST AVAILABLE AM**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 6012/MUM/2024	2021-22	[A] SCHUECO INDIA PRIVATE LIMITED	
2	IT(TP)A 8444/MUM/2025	2022-2023	[A] SAMTA MINES AND MINERALS LIMITED (E-FILE)	
3	ITA 8462/MUM/2025	2010-11	[A] DILIPKUMAR CHIMANLAL AND COMPANY	
4	ITA 8470/MUM/2025	2020-21	[A] SIDDHARTH KISHORE RAHEJA	
5	ITA 8471/MUM/2025	2017-18	[A] JOANA DIAGO DSOUZA	
6	ITA 8484/MUM/2025	2013-14	[A] JAWAHAR DIAMONDS (E-FILE)	
7	ITA 8489/MUM/2025	2020-21	[A] ALKA ASHOK KAJNE (E-FILE)	
8	ITA 8491/MUM/2025	2020-21	[A] ASHOK ZAVERCHAND DEDHIA (E-FILE)	
9	ITA 8496/MUM/2025	2016-17	[A] SANJAY KUMAR MAHADEO PATIL	
10	ITA 8499/MUM/2025	2021-22	[A] HIRA MANEK CO OPERATIVE HOUSING SOCIETY LIMITED	
11	ITA 8500/MUM/2025	2020-21	[A] HIRA MANEK CO OPERATIVE HOUSING SOCIETY LIMITED	
12	ITA 6804/MUM/2024	2021-22	[A] TTE TECHNOLOGY INDIA PRIVATE LIMITED (E-FILING)	
13	ITA 6806/MUM/2025	2012-13	[D] ICICI SECURITIES LTD. (E-FILE)	
14	ITA 6860/MUM/2025	2012-2013	[A] ICICI SECURITIES LIMITED (E-FILE)	
15	ITA 6861/MUM/2025	2013-2014	[A] ICICI SECURITIES LIMITED (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 26 January 2026 (Monday)**

---- HOLIDAY ----

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23-January-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 27-JANUARY-2026 (TUESDAY)**

**BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 7**

FIRST AVAILABLE AM.

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 8681/MUM/2004	1999-2000	[A] M/S. BANK OF AMERICA	
2	ITA 9162/MUM/2004	1999-2000	[D] M/S. BANK OF AMERICA	
3	ITA 2283/MUM/2005	2001-2002	[D] M/S. BANK OF AMERICA	
4	ITA 2284/MUM/2005	2001-2002	[A] M/S. BANK OF AMERICA N.A.	
5	ITA 2701/MUM/2022	2010-2011	[A] PRAKASH VENKATAKRISHNAN	
6	ITA 2135/MUM/2023	2010-2011	[A] PRAKASH VENKATAKRISHNAN ((ROCA))	
7	ITA 3228/MUM/2023	2020-21	[A] CORNERSTONE ONDEMAND INTERNATIONAL LIMITED (ROCA)	
8	ITA 4558/MUM/2023	2021-22	[A] CORNERSTONE ONDEMAND INTERNATIONAL LIMITED	
9	ITA 3263/MUM/2023	2020-21	[A] PARAMOUNT PICTURES INTERNATIONAL LIMITED ((ROCA))	
10	ITA 1456/MUM/2024	2011-12	[A] LLOYD'S REGISTER OF SHIPPING (NOW KNOWN AS LLOYD	
11	ITA 1458/MUM/2024	2012-13	[A] LLOYD'S REGISTER OF SHIPPING (NOW KNOWN AS LLOYD'S REGISTER GROUP LTD)	
12	ITA 1459/MUM/2024	2013-14	[A] LLOYD'S REGISTER OF SHIPPING (NOW KNOWN AS LLOYD REGISTER GROUP LTD)	
13	ITA 4964/MUM/2024	2020-21	[A] SCOR SE - INDIA BRANCH ((ROCA))	
14	ITA 979/MUM/2025	2022-23	[A] SLACK TECHNOLOGIES LIMITED ((ROCA))	
15	ITA 7698/MUM/2025	2022-23	[D] SITA INFORMATION NETWORKING COMPUTING USA INC (E-FILE)	
16	IT(IT)A 7717/MUM/2025	2014-15	[D] VILAS RAJARAM HARCHEKAR (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 28-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 7****FIRST AVAILABLE AM.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 2459/MUM/2022	2018-19	[A] GARTNER IRELAND LIMITED ((ROCA))	
2	ITA 776/MUM/2023	2020-21	[A] GARTNER IRELAND LIMITED	
3	ITA 4587/MUM/2023	2021-22	[A] GARTNER IRELAND LIMITED	
4	IT(IT)A 2017/MUM/2025	2022-23	[A] GARTNER IRELAND LIMITED (E-FILE)	
5	ITA 6711/MUM/2025	2023-24	[A] GARTNER IRELAND LIMITED	
6	ITA 882/MUM/2023	2014-15	[A] TANO MAURITIUS INDIA FVCI	
7	ITA 4650/MUM/2025	2015-16	[A] MANJITSINGH BAXISINGH DEV (E-FILE)	
8	ITA 7823/MUM/2025	2022-23	[A] THE LUBRIZOL CORPORATION, USA	
9	ITA 7824/MUM/2025	2023-24	[A] ATOS INFORMATION TECHNOLOGY (SINGAPORE) PTE LTD	
10	ITA 7827/MUM/2025	2019-20	[A] RELIANCE JIO INFOCOMM PTE LIMITED	
11	ITA 7828/MUM/2025	2019-20	[A] RELIANCE JIO INFOCOMM USA INC.	
12	ITA 7894/MUM/2025	2023-24	[A] AZENTIO SOFTWARE PRIVATE LIMITED (E-FILE)	
13	ITA 8011/MUM/2025	2023-24	[A] REFINITIV TRANSACTION SERVICES LIMITED	
14	ITA 8078/MUM/2025	2018-19	[D] DELOITTE TOUTCHE TOHMATSU INDIA LLP (E-FILE)	
15	ITA 8079/MUM/2025	2019-20	[D] DELOITTE TOUTCHE TOHMATSU INDIA LLP (E-FILE)	
16	ITA 8160/MUM/2025	2016-17	[A] KBC BANK NAAMLOZE VENNOOTSCHAP (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF I BENCH FOR 29-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE SANDEEP SINGH KARHAIL, JUDICIAL MEMBER
IN COURT ROOM 7****FIRST AVAILABLE AM.**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 7189/MUM/2018	2014-15	[A] GE POWER INDIA LIMITED (STAY GRANTED)	
2	ITA 7858/MUM/2019	2015-16	[A] GE POWER INDIA LTD (FORMERLY KNOWN AS ALSTOM INDIA LTD) (STAY GRANTED)	
3	ITA 2148/MUM/2022	2019-20	[A] PARAMOUNT PICTURES INTERNATIONAL LTD.	
4	ITA 2462/MUM/2022	2018-2019	[A] FEDERAL EXPRESS CORPORATION	
5	ITA 3283/MUM/2023	2020-21	[A] FEDERAL EXPRESS CORPORATION	
6	ITA 4516/MUM/2023	2021-22	[A] FEDERAL EXPRESS CORPORATION	
7	ITA 3282/MUM/2023	2020-21	[A] FEDEX EXPRESS INTERNATIONAL B.V.	
8	ITA 1027/MUM/2023	2020-21	[A] NOVARTIS AG	
9	ITA 2991/MUM/2023	2020-21	[A] RELIANCE JIO INFOCOMM USA INC.	
10	ITA 4489/MUM/2023	2021-22	[A] RADISYS CORPORATION	
11	ITA 1220/MUM/2025	2019-20	[A] APTIVA MIDDLE EAST FZE (E-FILE)	
12	ITA 1420/MUM/2025	2016-17	[A] URMI DEBORDHI ROY	
13	IT(IT)A 1777/MUM/2025	2022-23	[A] DIVYAKUMAR BHISHAM SAWILANI (E-FILE)	
14	IT(IT)A 1899/MUM/2025	2022-23	[A] SWISS RE ASIA PTE LTD (E-FILE)	
15	ITA 1928/MUM/2025	2019-20	[A] BIRLA CARBON U.S.A., INC (E-FILE)	
16	ITA 1976/MUM/2025	2022-2023	[A] DSV AIR AND SEA HOLDINGS INC (AS A SUCCESSOR TO AGILITY HOLDINGS INC) (E-FILE)	
17	ITA 3036/MUM/2025	2019-20	[A] THE INDIAN HOTELS COMPANY LIMITED (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, Mumbai**CAUSE LIST OF J BENCH FOR 26-JANUARY-2026 MONDAY)****HOLIDAY****ASSISTANT REGISTRAR**

23-01-26

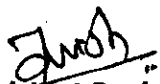
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 27-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 902/MUM/2021	2016-17	[A] MONDELEZ INDIA FOODS P. LTD. (SG)	
2	ITA 492/MUM/2022	2017-18	[A] M/S. MONDELEZ INDIA FOODS PVT. LTD (FORMERLY KNOWN AS CADBURY INDIA LTD (SG)	
3	ITA 1879/MUM/2022	2018-19	[A] MONDELEZ INDIA FOODS PVT.LTD (FORMERLY KNOWN AS CADBURY INDIA LTD) (SG)	
4	ITA 4807/MUM/2024	2020-21	[A] MONDELEZ INDIA FOODS PRIVATE LIMITED (SG(ROCA))	
5	ITA 6530/MUM/2024	2021-22	[A] MONDELEZ INDIA FOODS PRIVATE LIMITED (SG(ROCA))	
6	ITA 1474/MUM/2018	2007-08	[A] ORACLE FINANCIAL SERVICES SOFTWARE LIMITED (FORMERLY KNOWN AS I-FLEX SOLUTIONS LIMITED)	
7	ITA 1580/MUM/2018	2007-08	[D] ORACLE FINANCIAL SERVICES SOFTWARE LIMITED	
8	ITA 3430/MUM/2019	2013-14	[A] ORACLE FINANCIAL SERVICES SOFTWARE LIMITED	
9	ITA 3431/MUM/2019	2009-10	[A] ORACLE FINANCIAL SERVICES SOFTWARE LIMITED	
10	ITA 3432/MUM/2019	2008-09	[A] ORACLE FINANCIAL SERVICES SOFTWARE LIMITED	
11	ITA 3995/MUM/2019	2008-09	[D] M/S ORACLE FINANCIAL SERVICES SOFTWARE LTD.	
12	ITA 3996/MUM/2019	2009-10	[D] M/S ORACLE FINANCIAL SERVICES SOFTWARE LTD.	
13	ITA 3997/MUM/2019	2013-14	[D] M/S ORACLE FINANCIAL SERVICES SOFTWARE LTD.	
14	ITA 4794/MUM/2019	2010-11	[A] ORACLE FINANCIAL SERVICES SOFTWARE LTD.	
15	ITA 4795/MUM/2019	2011-12	[A] ORACLE FINANCIAL SERVICES SOFTWARE LTD.	
16	ITA 4796/MUM/2019	2012-13	[A] DRACLE FINANCIAL SERVICES SOFTWARE LTD.	
17	ITA 5376/MUM/2019	2012-13	[D] M/S. ORACLE FINANCIAL SERVICES SOFTWARE LTD	
18	ITA 5377/MUM/2019	2010-11	[D] M/S. ORACLE FINANCIAL SERVICES SOFTWARE LTD	
19	ITA 5378/MUM/2019	2011-12	[D] M/S. ORACLE FINANCIAL SERVICES SOFTWARE LTD	
20	ITA 7538/MUM/2025	2022-23	[A] VOLKSWAGEN FIDUCIARY SERVICES PVT LTD	
21	ITA 6757/MUM/2024	2021-22	[A] OGD SERVICE HOLDINGS LIMITED ((ROCA))	
22	ITA 50/MUM/2025	2012-13	[A] SHRI NIRAVKUMAR P. SANGHVI (E-FILING(SMC))	

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23-Jan-2026

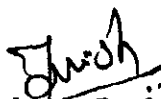
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 28-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	CO 231/MUM/2025	2017-18	[A] UPL LIMITED	
2	CO 232/MUM/2025	2018-19	[A] UPL LIMITED	
3	CO 233/MUM/2025	2019-20	[A] UPL LIMITED	
4	ITA 4438/MUM/2025	2018-19	[D] UPL LIMITED (E-FILE)	
5	ITA 3626/MUM/2024	2015-16	[D] 63 MOONS TECHNOLOGIES LIMITED (E-FILED (ROCA))	
6	ITA 3627/MUM/2024	2014-15	[D] 63 MOONS TECHNOLOGIES LIMITED (E-FILED(ROCA))	
7	ITA 4439/MUM/2025	2019-20	[D] UPL LIMITED (E-FILE)	
8	ITA 1819/MUM/2016	2011-12	[A] UBS SECURITIES INDIA P.LTD	
9	ITA 7900/MUM/2025	2022-23	[A] NORD SCHROTT INDIA PVT LTD	
10	ITA 7972/MUM/2025	2022-23	[A] PWW DISTRIBUTION INDIA PRIVATE LIMITED (E-FILE)	
11	ITA 4229/MUM/2024	2020-21	[A] WANBURY LIMITED	
12	ITA 6774/MUM/2024	AY 2021-22	[A] MARSH INDIA INSURANCE BROKERS PRIVATE LIMITED (E-FILING)	
13	ITA 4115/MUM/2025	2010-11	[A] POOJA VINOD WADHWANI ((SMC))	


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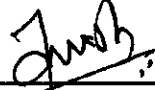
INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF J BENCH FOR 29-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4541/MUM/2024	2020-21	[A] PROCTER AND GAMBLE HOME PRODUCTS PRIVATE LIMITED (E-FILED (ROCA))	
2	ITA 6447/MUM/2024	2021-2022	[A] PROCTER & GAMBLE HOME PRODUCTS PRIVATE LIMITED (E-FILE (ROCA))	
3	ITA 4660/MUM/2024	2020-21	[A] PROCTER & GAMBLE HEALTH LIMITED ((ROCA))	
4	CO 67/MUM/2014	2009-10	[A] ZENSAR TECHNOLOGIES LTD	
5	ITA 481/MUM/2013	2008-09	[A] ZENSAR TECHNOLOGIES LTD	
6	ITA 1916/MUM/2015	2010-11	[A] ZENSAR TECHNOLOGIES LTD	
7	ITA 1608/MUM/2014	2009-10	[A] ZENSAR TECHNOLOGIES LTD	
8	ITA 2257/MUM/2015	2010-11	[D] ZENSAR TECHNOLOGIES LTD	
9	ITA 1960/MUM/2024	2016-17	[D] ULTRATECH CEMENT LIMITED ((ROCA))	
10	ITA 1284/MUM/2024	2016-17	[A] ULTRATECH CEMENT LIMITED ((ROCA))	
11	ITA 4898/MUM/2024	2020-21	[A] UNILEVER INDUSTRIES PRIVATE LIMITED (E-FILE (ROCA))	
12	ITA 8021/MUM/2019	2015-16	[A] UNILEVER INDUSTRIES PVT LTD.	
13	ITA 4571/MUM/2024	2020-2021	[A] VALMET FLOW CONTROL PRIVATE LIMITED (E-FILE (ROCA))	
14	ITA 4909/MUM/2024	2020-21	[A] RELATIONSHIP PROPERTIES PRIVATE LIMITED (E-FILE (ROCA))	
15	ITA 4660/MUM/2023	2018-19	[A] UBS SECURITIES INDIA PRIVATE LIMITED ((ROCA))	
16	ITA 4887/MUM/2024	2020-21	[A] MAERSK GLOBAL SERVICES CENTRES (INDIA) PRIVATE LIMITED	
17	ITA 5214/MUM/2024	2021-22	[A] ROCHE PRODUCTS (INDIA) PRIVATE LIMITED	


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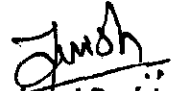
INCCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF K BENCH FOR 26-JANUARY-2026 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
HOLIDAY				
				Assistant Registrar
				/w/ 23-Jan-26

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 27-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4781/MUM/2016	2008-09	[D] ARCELORMITTAL NIPPON STEEL INDIA LIMITED (FORMERLY KNOWN AS ESSAR STEEL INDIA LTD.	
2	ITA 4643/MUM/2016	2008-09	[A] ARCELORMITTAL NIPPON STEEL INDIA LIMITED (FORMERLY KNOWN AS ESSAR STEEL INDIA LTD)	
3	ITA 2136/MUM/2019	2007-08	[D] M/S GAMMON INDIA LTD.	
4	ITA 2137/MUM/2019	2008-09	[D] M/S GAMMON INDIA LTD.	
5	ITA 2989/MUM/2019	2009-10	[D] M/S GAMMON INDIA LTD.	
6	ITA 2991/MUM/2019	2011-12	[D] M/S GAMMON INDIA LTD.	
7	ITA 1437/MUM/2020	2007-08	[A] GAMMON INDIA LTD.	
8	ITA 1438/MUM/2020	2008-09	[A] GAMMON INDIA LTD.	
9	ITA 1439/MUM/2020	2009-10	[A] GAMMON INDIA LTD.	
10	ITA 1441/MUM/2020	2011-12	[A] GAMMON INDIA LTD.	
11	ITA 1452/MUM/2020	2006-07	[A] GAMMON INDIA LTD.	
12	ITA 4211/MUM/2024	2020-21	[A] DHL SUPPLY CHAIN INDIA PRIVATE LIMITED	
13	ITA 6101/MUM/2024	2021-22	[A] DHL SUPPLY CHAIN INDIA PRIVATE LIMITED (E-FILING)	
14	ITA 6671/MUM/2024	2021-22	[A] FULFORD (INDIA) PRIVATE LIMITED (FORMERLY KNOWN AS FULFORD INDIA LIMITED) (E-FILE)	
15	ITA 6685/MUM/2024	2021-22	[A] ANKAPALLI TOLLWAY PRIVATE LIMITED (E-FILE)	
16	ITA 6942/MUM/2024	2021-22	[A] BHARAT MUMBAI CONTAINER TERMINALS PVT LTD	
17	ITA 2206/MUM/2024	2012	[D] D A JHAVERI (E-FILING)	
18	ITA 2207/MUM/2024	2015-16	[D] D A JHAVERI (E-FILING)	
19	ITA 6459/MUM/2025	2022-2023	[A] PHARMA HUB (E-FILE (SMC))	
20	ITA 4122/MUM/2025	2015-16	[A] VIRA CAPITAL PRIVATE LIMITED (PREVIOUSLY KNOWN AS M/S WIG WAM FINANCE & INVESTMENT PRIVATE LIMITED) (E-FILE (SMC))	
21	ITA 6333/MUM/2025	2017-18	[A] NARENDRA MOHANLAL SHAH (E-FILE (SMC))	
22	ITA 6335/MUM/2025	2008-09	[A] MURTUZA HASANALI NETTERWALA (E-FILE (SMC))	
23	ITA 6336/MUM/2025	2010-11	[A] MURTUZA HASANALI NETTERWALA (E-FILE (SMC))	
24	ITA 6337/MUM/2025	2020-21	[A] MURTUZA HASANALI NETTERWALA (E-FILE (SMC))	
25	ITA 6338/MUM/2025	2021-22	[A] MURTUZA HASANALI NETTERWALA (E-FILE (SMC))	
26	ITA 6339/MUM/2025	2022-23	[A] MURTUZA HASANALI NETTERWALA (E-FILE (SMC))	
27	ITA 6340/MUM/2025	2023-24	[A] MURTUZA HASANALI NETTERWALA (E-FILE (SMC))	


Assistant Registrar
Juh 23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 28-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 1112/MUM/2019	2014-15	[A] M/S. GRASIM INDUSTRIES LIMITED (AS SUCCESSOR TO ADITYA BIRLA NUVO LTD.)	
2	ITA 1513/MUM/2019	2014-15	[D] GRASIM INDUSTRIES LIMITED (SUCCESSOR TO ADITYA BIRLA NUVO LTD. FORMERLY INDIAN RAYON INDUSTRIES LTD.)	
3	ITA 389/MUM/2020	2015-16	[A] GRASIM INDUSTRIES LTD(AS A SUCCESSOR TO ADITYA BIRLA NUVO LTD)	
4	ITA 776/MUM/2020	2015-16	[D] M/S. GRASIM INDUSTRIES LIMITED (AS SUCCESSOR TO ADITYA BIRLA NUVO LTD.)	
5	ITA 2457/MUM/2022	2017-18	[A] DSV AIR & SEA PRIVATE LIMITED	
6	ITA 2458/MUM/2022	2018-19	[A] DSV AIR & SEA PRIVATE LIMITED	
7	ITA 3702/MUM/2024	2020-21	[A] DSV AIR & SEA PRIVATE LIMITED	
8	ITA 5937/MUM/2024	2021-22	[A] DSV AIR & SEA PRIVATE LIMITED	
9	ITA 4017/MUM/2024	2020-21	[A] KELLOGG INDIA PRIVATE LIMITED	
10	ITA 4106/MUM/2024	2020-21	[A] CARESTREAM HEALTH INDIA PRIVATE LIMITED	
11	ITA 6456/MUM/2025	2022-23	[A] BEAUTY ETOILE PRIVATE LIMITED	
12	ITA 8715/MUM/2025	2012-13	[A] BARCLAYS SECURITIES (INDIA) PRIVATE LIMITED (E-FILE)	
13	ITA 8716/MUM/2025	2022-23	[A] COVESTRO (INDIA) PRIVATE LIMITED (E-FILE)	
14	ITA 8719/MUM/2025	2022-23	[A] APM TERMINALS INDIA PRIVATE LIMITED (E-FILE)	


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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF K BENCH FOR 29-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE BEENA PILLAI, JUDICIAL MEMBER
AND HON'BLE GIRISH AGRAWAL, ACCOUNTANT MEMBER****IN COURT ROOM 4**

Sri	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 500/MUM/2015	2010-11	[A] LAQSHYA MEDIA P.LTD	
2	ITA 2353/MUM/2022	2018-19	[A] CLARIVATE ANALYTICS (INDIA) PRIVATE LIMITED	
3	ITA 6724/MUM/2024	2021-22	[A] JUNIPER HOTELS LIMITED (E-FILING)	
4	ITA 7610/MUM/2025	2014-15	[A] ECL FINANCE LIMITED (E-FILE)	
5	ITA 7611/MUM/2025	2015-16	[A] ECL FINANCE LIMITED (E-FILE)	
6	ITA 7612/MUM/2025	2016-17	[A] ECL FINANCE LIMITED (E-FILE)	
7	ITA 7043/MUM/2025	2013-14	[A] FMC INDIA PRIVATE LIMITED (E-FILE)	


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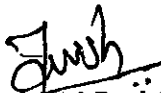
INCCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

CAUSE LIST OF SMC BENCH FOR 26-JANUARY-2026 (MONDAY)

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
HOLIDAY				
				Assistant Registrar
				23-Jan-26

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 27-JANUARY-2026 (TUESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
IN COURT ROOM 9**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5717/MUM/2025	2010-11	[A] LIFE TELECOM PRIVATE LIMITED	
2	ITA 5784/MUM/2025	2006-2007	[A] SMT SABA SIMRAN KHAN	
3	ITA 5833/MUM/2025	2010-11	[A] PANKAJ BHANWARLAL DHADDHA	
4	ITA 5835/MUM/2025	2023-24	[A] JAYANTILAL MOOLCHAND VANIGOTA	
5	ITA 5836/MUM/2025	2018-2019	[A] AMAR NARENDRA JOSHI	
6	ITA 5839/MUM/2025	2017-18	[A] MEHERZIN CO OPERATIVE HOUSING SOCIETY LIMITED	
7	ITA 5843/MUM/2025	2013-14	[A] MIRCHANDANI & COMPANY PVT LTD	
8	ITA 5850/MUM/2025	2016-17	[A] DIAMOND TRADECOM PRIVATE LIMITED (E-FILE)	
9	ITA 5905/MUM/2025	2017-18	[A] AMIT RANGO RAMGOPAL (E-FILE)	
10	ITA 6545/MUM/2025	2012-13	[A] RAJENDRA P SHAH	
11	ITA 7029/MUM/2025	2014-15	[A] ANIL MOHANLAL THAKKER	
12	ITA 7110/MUM/2025	2017-18	[A] RAJARAM KUTE (E-FILE)	
13	ITA 7119/MUM/2025	2011-12	[A] MANISH MANSUKHLAL MARADIYA	
14	ITA 7295/MUM/2025	2017-2018	[A] SHREENATH REALTORS (E-FILE)	


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23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 28-JANUARY-2026 (WEDNESDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
IN COURT ROOM 9**

Sr	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 4334/MUM/2025	2017-18	[A] DEEGEE SOFTWARE PRIVATE LIMITED	
2	ITA 4510/MUM/2025	2017-18	[A] MAGNUS CARS	
3	ITA 4753/MUM/2025	2011-12	[A] MR. INDRAJIT MAHENDRA KHONA	
4	ITA 4890/MUM/2025	2011-12	[A] SMT. JABERBEN GAMANBHAI DESAI	
5	ITA 5621/MUM/2025	2019-20	[A] SUNIL KAMLASHANKAR DUBEY (E-FILE)	
6	ITA 6529/MUM/2025	2016-17	[A] CHARLY ROCKY CHITTETH	
7	ITA 6629/MUM/2025	2018-19	[A] BHARAT HAREKRISHNA SAHOO (E-FILE)	
8	ITA 6985/MUM/2025	2018-19	[A] ADDAX TRADING PRIVATE LIMITED (E-FILE)	
9	ITA 7343/MUM/2025	2010-11	[A] MAMTA PRAVIN MEHTA (E-FILE)	
10	ITA 7453/MUM/2025	2005-06	[A] KUNAL NARENDRA GUPTA	
11	ITA 7464/MUM/2025	2011-12	[A] YATIN RASIKLAL SHAH	
12	ITA 7480/MUM/2025	2015-16	[A] SHIKHAR TRADERS PRIVATE LIMITED (E-FILE)	
13	ITA 7481/MUM/2025	2016-17	[A] SHIKHAR TRADERS PRIVATE LIMITED (E-FILE)	
14	ITA 7484/MUM/2025	2011-12	[A] POOJA BABULAL JAIN (E-FILE)	
15	ITA 7486/MUM/2025	2017-18	[A] MUTHURAJ S VELU (E-FILE)	


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23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF SMC BENCH FOR 29-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE PAWAN SINGH, JUDICIAL MEMBER
IN COURT ROOM 9**

Srl	Appeal Number	Assmt. Year	Assessee Name	Remarks
1	ITA 5237/MUM/2025	2019-20	[A] AUDIO VISION INDIA PVT LTD	
2	ITA 6372/MUM/2025	2012-13	[A] MR. BHIKCHAND UMEDMALJI MUNOT	
3	ITA 7229/MUM/2025	2017-18	[A] SHAKTI SALES COOPERATION (E-FILE)	
4	ITA 7290/MUM/2025	2019-20	[A] BHAVANA SURESH CHAUHAN (E-FILE)	
5	ITA 7342/MUM/2025	2019-20	[D] RAJIV KUMAR KANJIBHAI RAVARIA (E-FILE)	
6	ITA 7391/MUM/2025	2023-2024	[A] VINOD CHANDRU SHAHANI PROPRIETOR OF MAGCO CRANES (E-FILE)	
7	ITA 7410/MUM/2025	2012-13	[A] ADHISH SAMEER TENDULKAR	
8	ITA 7411/MUM/2025	2009-10	[A] SHRI RAMESH CHANDMAL SALECHA	
9	ITA 7413/MUM/2025	2015-16	[A] SULEMAN CHAMBERS CO OPERATIVE HOUSING SOCIETY LIMITED	
10	ITA 7492/MUM/2025	2011-12	[A] SAWALCHAND CHUNILAL BAFNA HUF (E-FILE)	
11	ITA 7495/MUM/2025	2010-11	[A] ANITA DINESH DHOKAR (E-FILE)	


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23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES

**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS**

FOR 26-JANUARY-2025 (MONDAY)

HOLIDAY

FOR 27-JANUARY-2026 (TUESDAY)

**BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER**

PART HEARD MATTERS							
Sr	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	4393	MUM	2024	AY 2020-21	[A] SIEMENS AKTIENGESELLSCHAFT (E-FILED (ROCA))	I e-filed (ROCA)
2	ITA	6728	MUM	2024	AY 2021-22	[A] SIEMENS AKTIENGESELLSCHAFT (E-FILING)	I e-filing

**BEFORE SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER
AND SHRI RAHUL CHAUDHARY, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM							
Sr	Appeal Number				Assmt. Year	Assessee	Bench Remarks
1	ITA	5575	MUM	2025	2017-18	[A] DHAVAL DINESH SHAH (E-FILE)	D E-FILE

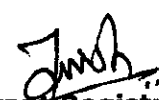

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23-Jan-2026

INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS****FOR 28-JANUARY-2026 (WEDNESDAY)****BEFORE SHRI AMIT SHUKLA, JUDICIAL MEMBER
AND SHRI PRABHASH SHANKAR, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3559	MUM	2025	2022-23	[A] RAVI OMPRAKASH AGRAWAL (E-FILE)	D	E-FILE
2	ITA	3560	MUM	2025	2023-24	[A] RAVI OMPRAKASH AGRAWAL (E-FILE)	D	E-FILE
3	ITA	4945	MUM	2025	2022-23	[D] RAVI OMPRAKASH AGRAWAL (E-FILE)	D	E-FILE
4	ITA	4946	MUM	2025	2023-24	[D] RAVI OMPRAKASH AGRAWAL (E-FILE)	D	E-FILE
5	SA	154	MUM	2025	2022-23	[A] RAVI OMPRAKASH AGRAWAL	D	
6	SA	155	MUM	2025	2023-24	[A] RAVI OMPRAKASH AGRAWAL	D	
7	CO	262	MUM	2025	2022-23	[A] RAVI OMPRAKASH AGRAWAL (E-FILE)	D	E-FILE
8	CO	263	MUM	2025	2023-24	[A] RAVI OMPRAKASH AGRAWAL (E-FILE)	D	E-FILE

**BEFORE SHRI OM PRAKASH KANT, ACCOUNTANT MEMBER
AND MS. KAVITHA RAJAGOPAL, JUDICIAL MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	2677	MUM	2025	2013-2014	[A] SAVITA HOMEMAKERS LLP (E-FILE)	B	E-FILE
2	ITA	2678	MUM	2025	2014-2015	[A] SAVITA HOMEMAKERS LLP (E-FILE)	B	E-FILE
3	ITA	2679	MUM	2025	2015-2016	[A] SAVITA HOMEMAKERS LLP (E-FILE)	B	E-FILE


Assistant Registrar
23-Jan-2026
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INCOME TAX APPELLATE TRIBUNAL, MUMBAI BENCHES**CAUSE LIST OF
THIRD MEMBER MATTERS,
PART HEARD MATTERS,
SPECIAL CONSTITUTION,
STAY APPLICATIONS
AND MISCELLANEOUS APPLICATIONS****FOR 29-JANUARY-2026 (THURSDAY)****BEFORE HON'BLE JUSTICE (RETD.) C V BHADANG, PRESIDENT
AND SHRI VIKRAM SINGH YADAV, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM								
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks
1	ITA	3159	MUM	2004	1999-2000	[A] M/S. BANK OF NOVA SCOTIA	I	
2	ITA	3488	MUM	2004	1999-2000	[D] M/S. BANK OF NOVA SCOTIA	I	
3	ITA	7158	MUM	2004	2000-2001	[A] M/S. THE BANK OF SCOTIA	I	
4	ITA	7217	MUM	2004	2000-2001	[D] M/S. THE BANK OF NOVA SCOTIA	I	
5	ITA	2285	MUM	2005	2001-2002	[A] M/S. BANK OF NOVA SCOTIA	I	
6	ITA	2286	MUM	2005	2001-02	[D] BANK OF NOVA SCOTIA	I	
7	ITA	4066	MUM	2007	2000-2001	[A] M/S. THE BANK OF NOVA SCOTIA	I	
8	CO	174	MUM	2013	1999-00	[D] THE BANK OF NOVA SCOTIA	I	
9	CO	175	MUM	2013	2000-01	[D] THE BANK OF NOVA SCOTIA	I	
10	CO	176	MUM	2013	2001-02	[D] THE BANK OF NOVA SCOTIA	I	

**BEFORE SHRI SANDEEP GOSAIN, JUDICIAL MEMBER
AND SHRI BIJAYANANDA PRUETH, ACCOUNTANT MEMBER**

PART HEARD MATTERS AT 2.30 PM									
Srl	Appeal Number				Assmt. Year	Assessee	Bench	Remarks	
1	ITA	42	MUM	2024	1993-94	[A] JYOTI H. MEHTA (LEGAL HEIR OF LATE HARSHAD S. MEHTA) (E-FILED)	F	e-filed	
2	ITA	975	MUM	2024	1993-94	[D] LATE SH. HARSHAD MEHTA (THROUGH LEGAL SMT. JYOTI MEHTA) HEIR	F		


Assistant Registrar
23-Jan-2026